

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
(PRINCIPAL BENCH AT NEW DELHI)

O.A. No. 414 of 2023

MEMO OF PARTIES

Avtar Singh and Others Applicants

VERSUS

State of Punjab and Others ... Respondents

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2.	Power of Attorney	Already on Record	

Place: Chandigarh
Date : 28.01.2024

 
(ANKIT MIDHA) (ASHISH MIDHA)
Enrl. Nos.P/948/2014 P/1544/2019
NoRs.PH220594 PH220822
A d v o c a t e s
Counsels for the Applicants
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Email: midhaankit17@gmail.com

IN THE HON`BLE NATIONAL GREEN TRIBUNAL,
(PRINCIPAL BENCH AT NEW DELHI)

O.A. No. 414 of 2023

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OBJECTIONS on behalf of the
applicants to the Joint Committee
Report.

RESPECTFULLY SHOWETH:-

1. That the report of the Joint Committee constituted by the Hon`ble Tribunal vide order dated 15.09.2023 was submitted alongwith the affidavit dated 13.12.2023 of District Magistrate, Ludhiana. During the proceedings dated 15.12.2023, the applicants were allowed to file objections to the report.
2. That one of the main contentions raised by the applicants in the present OA was regarding discharge of effluent of Khanna Town from the STP Plant into the Jargari Drain which outfalls into Lasara Drain which does not have any outfall. The Joint Committee in its report has noticed the contention in Para 1 but has failed to give any finding on the issue. It is reiterated that Lasara Drain does not have any outfall and, as such, no effluent should be discharged therein.

3. That the Joint Committee has reported in Para 4 of its report that the untreated water coming through a sewerage pipeline to a Sewage Treatment Plant (STP) where the water is treated and cleaned as per esteemed PPCB/NGT standards. After that, this treated water is used by the farmers through the pipeline laid in the fields by the Soil Conservation Department. Both the findings of the committee are factually wrong. Neither the water is treated and cleaned as per the PPCB standards nor is the effluent used by the farmers as claimed.
4. That the Soil Conservation Department has laid pipelines in the fields of the farmers near the Sewage Treatment Plant but miniscule quantity of effluent is used and the remaining is discharged in the Jargari Drain which gets collected in the shape of a pond near the siphon in First Patiala Feeder Canal. The fact is admitted by the committee in para 10(III).
5. That Municipal Council, Khanna has obtained an electric connection from Punjab State Power Corporation Limited for operation of the Sewage Treatment Plant with a sanctioned load of 450 KW/500 KVA. Assuming 70% of the sanctioned load as the actual plant load, the load for running of the STP works out to 315 KW. The total consumption per day works out to $315 \times 24 = 7560$ KWH and the monthly consumption works out to $7560 \times 30 = 226800$ KWH. Against the required consumption of 226800 KWH for proper operation of STP, the actual consumption during the period 19.01.2021 to 17.05.2023 as per the electricity bills is as under:-

Bill date	Period	Actual consumption (KWH)
23.02.2021	19.01.21 to 20.02.21	3492

23.03.2021	20.02.21 to 22.03.21	2688
23.04.2021	22.03.21 to 22.04.21	2916
25.05.2021	22.04.21 to 24.05.21	3342
23.06.2021	24.05.21 to 22.06.21	2412
23.07.2021	22.06.21 to 23.07.21	38928
26.08.2021	23.07.21 to 21.08.21	78090
23.09.2021	21.08.21 to 21.09.21	86070
22.10.2021	21.09.21 to 18.10.21	70152
24.11.2021	18.10.21 to 22.11.21	97644
27.12.2022	22.11.22 to 21.12.22	75576
24.01.2023	21.12.22 to 20.01.23	82842
23.02.2023	20.01.23 to 20.02.23	93012
24.03.2023	20.02.23 to 17.03.23	71676
25.04.2023	17.03.23 to 18.04.23	92982
26.05.2023	18.04.23 to 17.05.23	83898

The above consumption clearly shows that against the required consumption of 226800 KWH, the actual consumption varies only from 2412 to 93012 KWH. It clearly depicts that the plant is not being operated continuously. Copies of the electricity bills are annexed as **Annexure A/16**.

Place: Chandigarh

Date: 28.01.2024

Avtar Singh
(AVTAR SINGH)
APPLICANT

Through Counsel

Ankit Midha *Ashish Midha*
(ANKIT MIDHA) (ASHISH MIDHA)
ADVOCATES
COUNSEL FOR THE APPLICANTS

VERIFICATION:

Verified that the contents of above para No.s 1 to 5 of objections are true and correct to the best of my knowledge and belief. No part thereof is false and nothing has been concealed therein.

Avtar Singh

(AVTAR SINGH)
APPLICANT



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PSPCL



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Print Bill

PUNJAB STATE POWER CORPORATION LIMITED										Billing Category					
(Regd. Office P.S.E.B. Head Office, The Mall Patiala-147001, Ph. 1912), CIN: U40109PB2010SGC033813										LARGE SUPPLY - GENERAL INDUSTRY					
E-mail: 1912@pspcl.in, Website: www.pspcl.in, GSTIN NO: 03AAF5120Q1ZC															
Original for Recipient Duplicate for Supplier, Taxable Invoice, Invoice-cum-Bill of Supply															
Sub Division	Division	Circle	Billing Month	Bill Date	Bill cum Notice No.										
KHANNA- SUBURBAN	KHANNA	KHANNA	2	23-FEB-2021	20210223030189										
Due Date of Payment			Supply Voltage	Admissible Voltage	Metering Voltage		A/C No.								
05-MAR-21			11 KV	11 KV	11 KV		K35LS0100058								
Payment By Local Cheque can be Made Upto															
05-MAR-21															
Consumer Name: M/S MUNICIPAL COUNCIL KHANNA Address: VILL.RASULRA, TEHSIL KHANNA				Sanctioned	Load(KW)	Date	CD(KVA)	Date							
GST No.: Connection Date: 11-JUN-20 Mobile No.: 98XXXXX322				Intensive (Arc Furnance)	0		0								
				Intensive (Ind. Fur./Others)	0		0								
				General	450	11-JUN-20	500	11-JUN-20							
				Seasonal	0		0								
				Total	450		500								
New Reading Date	Old Reading Date	Period	Security Consumption	Meter Security	Feeder Code: D123FLO		Feeder Name:								
20-FEB-21	19-JAN-21	32	590000	30010											
	Meter Reading		Meter Multiplier	Line CTR	Meter Ratio	Metering Voltage	Overall Multiplier	MMTS Correction	Addi. Supply Units	Consumption					
	New	Old													
MDI	19.71	2.62	1	6	1	11 KV	6			118.26					
KVAH	7021	6257	1	6	1	11 KV	6		0	4584					
KWH	4234	3652	1	6	1	11 KV	6		0	3492					
Meter Status		Meter Make		Last MCO Date		CTPT Unit/Make		Last SJO Date		Total KVAH General	Total KVAH PIU				
		9 19364196 PSEB		11-JUN-20		11 4078 PSEB		11-JUN-20		4584	3492				
(A) Fixed Charges															
Contract Demant (L)		Actual Demand KVA (A)		80% of (L) KVA (B)		A or B whichever greater (C) KVA		Rate per KVA/Month		Billing Days (D)		Fixed Charges =CxRx Dx12/365		(A) Fixed Charges Amount(Rs.)	
General	PIU	General	PIU	General	PIU	General	PIU	General	PIU	General	PIU	General	PIU		
500	0	118.26	0	400	0	400	0	165	0	32		69245.9	0	69436	
(B) Energy Charges															
Total KVAH		Tariff Rate		Amount		(B) Total Amount (Rs.)									
General	PIU	General	PIU	General	PIU	General	PIU								
4584	0	5.98	0	27412.32	0									27412	
(C) Fuel Cost Adj. Charges						*Additional Surcharge						(C) FCA + Addl. Surcharge (Rs.)			
KVAH Consumption		Rate of FCA/KVAH		Amount		KVAH Consumption		Rate of FCA/KVAH		Amount					
4584		0		0		4584		0		0				0	
(D) Rentals															
PSPCL Meter Rent		MCB CTPT Unit Rental		Other Equip. Rent	Total Rent	SGST	CGST	Total GST		(D) Total Rentals with Tax (Rs.)					
469		0			469	42.21	42.21	553		553					
(E) Surcharges															
Voltage Surcharge				Demand Surcharge			TOD Surcharge			(E) Total Surcharges (Rs.)					
Admissible	Actual Supply	Surcharge Rate	Surcharge Amount	Excess Demand	Surcharge Rate	Surcharge Amount	Peak Hrs (6 pm - 10pm) KVAH	Rate	Amount						
11 KV	11 KV	0	0	0	750	0	0	0	0	0					
(F) Rebates															

Voltage Rebate			Single Point Supply Rebate/Night Rebate	Threshold Rebate			TOD Rebate			(F) Total Rebate (Rs.)
Units	Rate	HT/EHT Rebate		Eligible KVAH Rebate	Rate	Amount	Non Peak Hrs (10 pm - 6pm) KVAH	Rate	Amount	
2652	0	0	0	0	0	0	1932	1.25	2222	2222
(G) Subsidy										
Subsidized KVAH				Subsidy Rate			Amount			(G) Subsidy Amount (Rs.)
4584				0.57			2598			2598
(H) Open Access Charges (Applicable to LS Open Access Consumers)										
Total Consumption KVAH	PSPCL Consumption	OA Consumption	Cross Subsidy Charges	Additional Surcharges	UI Charges	Standby Charges	Wheeling Charges	Transmission Charges	SLDC Charges	(H) Total OA Charges (Rs.)
4584			0	0	0	0	0	0	0	0
(I) Previous Adjustment/Arrears Notice No.: and Date:										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(I) Net Previous Adjustments (Rs.)
0	0	0		0	0	0	0	0	0	0
(J) Sundry Charges/Allowances Notice No.: 0 and Date: 1/01/1900										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(J) Sundry Charges/Allowances (Rs.)
0	0	-94495		0	0	0	0	-19197	0	-113692
(K) Taxation										
Electricity Duty		Municipal Tax		IDF	Cow Cess		TCS/TDS		(K) Total Tax (Rs.)	
13804		0		4601	0		Extra8		18405	
(L) Arrears Notice No.: 0 and Date: 1/01/1900										
SOP		Rent		ED	Municipal Tax		IDF	(L) Current Fin. year Arrears Total (Rs.)		
95986.4		653.42		14398	0		4799	115736.82		
NET BILL AMOUNT A + B + C + D + E - F - G + H + I + J + K + L				Rs.119660/- <i>One Lakh Nineteen Thousand Six Hundred Sixty Rupees Only</i>						
(M) Total Bill Amount										
Due Date Cash/Online	Due Date Cheque/Draft	Net Amount Payable by due date			Late Payment Surcharge upto 7 days @2% of unpaid amount	Amount Payable upto 7 days of due date	Late Payment Surcharge after 7 days and upto 15 days @5% of unpaid amount	Amount Payable after 7 days and upto 15 days after due date		
05-MAR- 21	05-MAR-21	119660			1880	121540	4700	124360		
(N) Previous Payment Status										
DATE	SOP	Rent		ED	Municipal Tax		IDF	(N) Previous Payment Total (Rs.)		
	0	0		0	0		0	0		
(O) Consumption History of previous 12 month period										
MONTH: -	-	-	-	-	-	-	-	-	-	-
MDI: 15.72	118.26	0	0	0	0	0	0	0	0	0
KWH: -	-	-	-	-	-	-	-	-	-	-
KVAH: 5298	4584	0	0	0	0	0	0	0	0	0
Message(s):										
1. Payments exceeding Rs.50,000/- shall be accepted in digital mode only w.e.f. 01-07-2019.										
2. In case the payment of billed amount is not made by the due date, the power supply shall be liable for disconnection after expiry of 15 days of the due date and this may be taken as notice under section 56 of the Electricity Act 2003 read with regulation 32 of the Supply Code, 2014.										
3. RS. 4822.50 HAS BEEN CHARGED AS LATE PAYMENT SURCHARGE, RS. 1808.00 HAS BEEN CHARGED AS INTEREST ON UNPAID AMOUNT.										
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Print Bill

PUNJAB STATE POWER CORPORATION LIMITED										Billing Category	
(Regd. Office P.S.E.B. Head Office, The Mall Patiala-147001, Ph. 1912), CIN: U40109PB2010SGC033813										LARGE SUPPLY - GENERAL INDUSTRY	
E-mail: 1912@pspcil.in, Website: www.pspcl.in, GSTIN NO: 03AAF5120Q1ZC											
Original for Recipient Duplicate for Supplier, Taxable Invoice, Invoice-cum-Bill of Supply											
Sub Division		Division		Circle		Billing Month		Bill Date		Bill cum Notice No.	
KHANNA- SUBURBAN		KHANNA		KHANNA		3		23-MAR-2021		20210323030346	
Due Date of Payment				05-APR-21		Supply Voltage		Admissible Voltage		Metering Voltage	
Payment By Local Cheque can be Made Upto				05-APR-21		11 KV		11 KV		11 KV	
										A/C No.	
										K35LS0100058	
Consumer Name: M/S MUNICIPAL COUNCIL KHANNA				Sanctioned		Load(KW)		Date		CD(KVA) Date	
Address: VILL.RASULRA,TEHSIL KHANNA				Intensive (Arc Furnance)		0				0	
GST No.:				Intensive (Ind. Fur./Others)		0				0	
Connection Date: 11-JUN-20				General		450		11-JUN-20		500 11-JUN-20	
Mobile No.: 98XXXXX322				Seasonal		0				0	
				Total		450				500	
New Reading Date		Old Reading Date		Period		Security Consumption		Meter Security		Feeder Code: D123FL0 Feeder Name:	
22-MAR-21		20-FEB-21		30		590000		30010			
		Meter Reading		Meter Multiplier		Line CTR		Meter Ratio		Metering Voltage	
		New Old								Overall Multiplier	
MDI		1.91 19.71		1		6		1		11 KV 6	
KVAH		7727 7021		1		6		1		11 KV 6	
KWH		4682 4234		1		6		1		11 KV 6	
										MMTS Correction	
										Addl. Supply Units	
										Consumption	
										0 2688	
Meter Status		Meter Make		Last MCO Date		CTPT Unit/Make		Last SJO Date		Total KVAH General	
		9 19364196 PSEB		11-JUN-20		11 4078 PSEB		11-JUN-20		4236 2688	
(A) Fixed Charges											
Contract Demant (L)		Actual Demand KVA (A)		80% of (L) KVA (B)		A or B whichever greater (C) KVA		Rate per KVA/Month		Billing Days (D)	
General PIU		General PIU		General PIU		General PIU		General PIU		Fixed Charges =CxRx Dx12/365	
500 0		11.46 0		400 0		400 0		165 0		30 64918.03 0	
										(A) Fixed Charges Amount(Rs.)	
										65096	
(B) Energy Charges											
Total KVAH		Tariff Rate		Amount		(B) Total Amount (Rs.)					
General PIU		General PIU		General PIU		General PIU		General PIU			
4236 0		5.98 0		25331.28 0		25331					
(C) Fuel Cost Adj. Charges											
KVAH Consumption		Rate of FCA/KVAH		Amount		KVAH Consumption		Rate of FCA/KVAH		Amount	
4236		0		0		4236		0		0	
(D) Rentals											
PSPCL Meter Rent		MCB CTPT Unit Rental		Other Equip. Rent		Total Rent		SGST		CGST	
469		0				469		42.21		42.21	
										Total GST	
										553	
(E) Surcharges											
Voltage Surcharge			Demand Surcharge			TOD Surcharge			(E) Total Surcharges (Rs.)		
Admissible		Actual Supply		Surcharge Rate		Surcharge Amount		Excess Demand		Surcharge Rate	
11 KV		11 KV		0		0		0		750 0	
										Peak Hrs (6 pm - 10pm) KVAH	
										Rate	
										Amount	
										0 0 0	
(F) Rebates											

Voltage Rebate			Single Point Supply Rebate/Night Rebate	Threshold Rebate			TOD Rebate			(F) Total Rebate (Rs.)
Units	Rate	HT/EHT Rebate		Eligible KVAH Rebate	Rate	Amount	Non Peak Hrs (10 pm - 6pm) KVAH	Rate	Amount	
2634	0	0	0	0	0	0	1602	1.25	1842	1842
(G) Subsidy										
Subsidized KVAH				Subsidy Rate			Amount			(G) Subsidy Amount (Rs.)
4236				0.81			2581			2581
(H) Open Access Charges (Applicable to LS Open Access Consumers)										
Total Consumption KVAH	PSPCL Consumption	OA Consumption	Cross Subsidy Charges	Additional Surcharges	UI Charges	Standby Charges	Wheeling Charges	Transmission Charges	SLDC Charges	(H) Total OA Charges (Rs.)
4236			0	0	0	0	0	0	0	0
(I) Previous Adjustment/Arrears Notice No.: and Date:										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(I) Net Previous Adjustments (Rs.)
0	0	0		0	0	0	0	0	0	0
(J) Sundry Charges/Allowances Notice No.: 0 and Date: 1/01/1900										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(J) Sundry Charges/Allowances (Rs.)
0	0	0		0	0	0	0	0	0	0
(K) Taxation										
Electricity Duty		Municipal Tax		IDF	Cow Cess		TCS/TDS		(K) Total Tax (Rs.)	
12901		0		4300	0		Extra8		17201	
(L) Arrears Notice No.: 0 and Date: 1/01/1900										
SOP		Rent		ED	Municipal Tax		IDF		(L) Current Fin. year Arrears Total (Rs.)	
0		0		0	0		0		0	
NET BILL AMOUNT A + B + C + D + E - F - G + H + I + J + K + L				Rs.103760/- One Lakh Three Thousand Seven Hundred Sixty Rupees Only						
(M) Total Bill Amount										
Due Date Cash/Online	Due Date Cheque/Draft	Net Amount Payable by due date		Late Payment Surcharge upto 7 days @2% of unpaid amount	Amount Payable upto 7 days of due date	Late Payment Surcharge after 7 days and upto 15 days @5% of unpaid amount	Amount Payable after 7 days and upto 15 days after due date			
05-APR-21	05-APR-21	103760		1729	105489	4323	108083			
(N) Previous Payment Status										
DATE	SOP	Rent		ED	Municipal Tax		IDF		(N) Previous Payment Total (Rs.)	
05-MAR-21	100148	1107		13804	0		4601		119660	
(O) Consumption History of previous 12 month period										
MONTH: -	-	-	-	-	-	-	-	-	-	-
MDI: 15.72	118.26	11.46	0	0	0	0	0	0	0	0
KWH: -	-	-	-	-	-	-	-	-	-	-
KVAH: 5298	4584	4236	0	0	0	0	0	0	0	0
Message(s):										
1. Payments exceeding Rs.50,000/- shall be accepted in digital mode only w.e.f. 01-07-2019.										
2. In case the payment of billed amount is not made by the due date, the power supply shall be liable for disconnection after expiry of 15 days of the due date and this may be taken as notice under section 56 of the Electricity Act 2003 read with regulation 32 of the Supply Code, 2014.										
3. RS. .00 HAS BEEN CHARGED AS LATE PAYMENT SURCHARGE, RS. .00 HAS BEEN CHARGED AS INTEREST ON UNPAID AMOUNT.										
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PSPCL



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Print Bill

PUNJAB STATE POWER CORPORATION LIMITED										Billing Category					
(Regd. Office P.S.E.B. Head Office, The Mall Patiala-147001, Ph. 1912), CIN: U40109PB2010SGC033813										LARGE SUPPLY - GENERAL INDUSTRY					
E-mail: 1912@pspc.in, Website: www.pspcl.in, GSTIN NO: 03AAF5120Q1ZC															
Original for Recipient Duplicate for Supplier, Taxable Invoice, Invoice-cum-Bill of Supply															
Sub Division	Division	Circle	Billing Month	Bill Date	Bill cum Notice No.										
KHANNA- SUBURBAN	KHANNA	KHANNA	4	23-APR-2021	20210423030206										
Due Date of Payment			Supply Voltage	Admissible Voltage	Metering Voltage	A/C No.									
03-MAY-21			11 KV	11 KV	11 KV	K35LS0100058									
Payment By Local Cheque can be Made Upto															
03-MAY-21															
Consumer Name: M/S MUNICIPAL COUNCIL KHANNA Address: VILL.RASULRA,TEHSIL KHANNA				Sanctioned	Load(KW)	Date	CD(KVA)	Date							
GST No.: Connection Date: 11-JUN-20 Mobile No.: 98XXXXX322				Intensive (Arc Furnance)	0		0								
				Intensive (Ind. Fur./Others)	0		0								
				General	450	11-JUN-20	500	11-JUN-20							
				Seasonal	0		0								
				Total	450		500								
New Reading Date	Old Reading Date	Period	Security Consumption	Meter Security	Feeder Code: D123FLO		Feeder Name:								
22-APR-21	22-MAR-21	31	590000	30010											
	Meter Reading		Meter Multiplier	Line CTR	Meter Ratio	Metering Voltage	Overall Multiplier	MMTS Correction	Addl. Supply Units	Consumption					
	New	Old								General	PIU				
MDI	2.28	1.91	1	6	1	11 KV	6			13.68					
KVAH	8463	7727	1	6	1	11 KV	6		0	4416					
KWH	5168	4682	1	6	1	11 KV	6		0	2916					
Meter Status	Meter Make		Last MCO Date		CTPT Unit/Make		Last SJO Date		Total KVAH General	Total KVAH PIU					
	9 19364196 PSEB		11-JUN-20		11 4078 PSEB		11-JUN-20		4416	2916					
(A) Fixed Charges															
Contract Demant (L)		Actual Demand KVA (A)		80% of (L) KVA (B)		A or B whichever greater (C) KVA		Rate per KVA/Month		Billing Days (D)		Fixed Charges =CxRx Dx12/365		(A) Fixed Charges Amount(Rs.)	
General	PIU	General	PIU	General	PIU	General	PIU	General	PIU	General	PIU	General	PIU		
500	0	13.68	0	400	0	400	0	165	0	31		67081.97	0	67266	
(B) Energy Charges															
Total KVAH		Tariff Rate		Amount		(B) Total Amount (Rs.)									
General	PIU	General	PIU	General	PIU	General	PIU								
4416	0	5.98	0	26407.68	0									26408	
(C) Fuel Cost Adj. Charges						*Additional Surcharge						(C) FCA + Addl. Surcharge (Rs.)			
KVAH Consumption		Rate of FCA/KVAH		Amount		KVAH Consumption		Rate of FCA/KVAH		Amount					
4416		0		0		4416		0		0				0	
(D) Rentals															
PSPCL Meter Rent		MCB CTPT Unit Rental		Other Equip. Rent	Total Rent	SGST	CGST	Total GST		(D) Total Rentals with Tax (Rs.)					
469		0			469	42.21	42.21	553						553	
(E) Surcharges															
Voltage Surcharge				Demand Surcharge			TOD Surcharge			(E) Total Surcharges (Rs.)					
Admissible	Actual Supply	Surcharge Rate	Surcharge Amount	Excess Demand	Surcharge Rate	Surcharge Amount	Peak Hrs (6 pm - 10pm) KVAH	Rate	Amount						
11 KV	11 KV	0	0	0	750	0	0	0	0					0	
(F) Rebates															

Voltage Rebate			Single Point Supply Rebate/Night Rebate	Threshold Rebate			TOD Rebate			(F) Total Rebate (Rs.)
Units	Rate	HT/EHT Rebate		Eligible KVAH Rebate	Rate	Amount	Non Peak Hrs (10 pm - 6pm) KVAH	Rate	Amount	
2808	0	0	0	0	0	0	1608	1.25	1849	1849
(G) Subsidy										
Subsidized KVAH				Subsidy Rate			Amount			(G) Subsidy Amount (Rs.)
4416				0.62			2752			2752
(H) Open Access Charges (Applicable to LS Open Access Consumers)										
Total Consumption KVAH	PSPCL Consumption	OA Consumption	Cross Subsidy Charges	Additional Surcharges	UI Charges	Standby Charges	Wheeling Charges	Transmission Charges	SLDC Charges	(H) Total OA Charges (Rs.)
4416			0	0	0	0	0	0	0	0
(I) Previous Adjustment/Arrears Notice No.: and Date:										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(I) Net Previous Adjustments (Rs.)
0	0	0		0	0	0	0	0	0	0
(J) Sundry Charges/Allowances Notice No.: 0 and Date: 1/01/1900										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(J) Sundry Charges/Allowances (Rs.)
0	0	-25947		0	0	0	0	0	0	-25947
(K) Taxation										
Electricity Duty		Municipal Tax		IDF	Cow Cess		TCS/TDS		(K) Total Tax (Rs.)	
13361		0		4454	0		Extra8		17815	
(L) Arrears Notice No.: 0 and Date: 1/01/1900										
SOP		Rent		ED	Municipal Tax		IDF	(L) Current Fin. year Arrears Total (Rs.)		
0		0		0	0		0	0		
NET BILL AMOUNT A + B + C + D + E - F - G + H + I + J + K + L				Rs.85880/- Eighty Five Thousand Eight Hundred Eighty Rupees Only						
(M) Total Bill Amount										
Due Date Cash/Online	Due Date Cheque/Draft	Net Amount Payable by due date		Late Payment Surcharge upto 7 days @2% of unpaid amount	Amount Payable upto 7 days of due date		Late Payment Surcharge after 7 days and upto 15 days @5% of unpaid amount	Amount Payable after 7 days and upto 15 days after due date		
03-MAY- 21	03-MAY-21	85880		1272	87152		3180	89060		
(N) Previous Payment Status										
DATE	SOP	Rent		ED	Municipal Tax		IDF	(N) Previous Payment Total (Rs.)		
06-APR-21	86006	553		12901	0		4300	103760		
(O) Consumption History of previous 12 month period										
MONTH: -	-	-	-	-	-	-	-	-	-	-
MDI: 15.72	118.26	11.46	13.68	0	0	0	0	0	0	0
KWH: -	-	-	-	-	-	-	-	-	-	-
KVAH: 5298	4584	4236	4416	0	0	0	0	0	0	0
Message(s):										
1. Payments exceeding Rs.50,000/- shall be accepted in digital mode only w.e.f. 01-07-2019.										
2. In case the payment of billed amount is not made by the due date, the power supply shall be liable for disconnection after expiry of 15 days of the due date and this may be taken as notice under section 56 of the Electricity Act 2003 read with regulation 32 of the Supply Code, 2014.										
3. RS. 4323.00 HAS BEEN CHARGED AS LATE PAYMENT SURCHARGE, RS. 65.00 HAS BEEN CHARGED AS INTEREST ON UNPAID AMOUNT.										
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Print Bill

PUNJAB STATE POWER CORPORATION LIMITED										Billing Category			
(Regd. Office P.S.E.B. Head Office, The Mall Patiala-147001, Ph. 1912), CIN: U40109PB2010SGC033813										LARGE SUPPLY - GENERAL INDUSTRY			
E-mail: 1912@pspc.in, Website: www.pspcl.in, GSTIN NO: 03AAFCP5120Q12C													
Original for Recipient Duplicate for Supplier, Taxable Invoice, Invoice-cum-Bill of Supply													
Sub Division	Division	Circle	Billing Month	Bill Date	Bill cum Notice No.								
KHANNA- SUBURBAN	KHANNA	KHANNA	5	25-MAY-2021	20210525030268								
Due Date of Payment			04-JUN-21	Supply Voltage	Admissible Voltage	Metering Voltage	A/C No.						
Payment By Local Cheque can be Made Upto			04-JUN-21	11 KV	11 KV	11 KV	K35LS0100058						
Consumer Name: M/S MUNICIPAL COUNCIL KHANNA Address: VILL.RASULRA, TEHSIL KHANNA				Sanctioned		Load(KW)	Date	CD(KVA)	Date				
GST No.: Connection Date: 11-JUN-20 Mobile No.: 98XXXXX322				Intensive (Arc Furnance)		0		0					
				Intensive (Ind. Fur./Others)		0		0					
				General		450	11-JUN-20	500	11-JUN-20				
				Seasonal		0		0					
				Total		450		500					
New Reading Date		Old Reading Date		Period	Security Consumption	Meter Security	Feeder Code: D123FL0 Feeder Name:						
24-MAY-21		22-APR-21		32	590000	30010							
Meter Reading		Meter Multiplier		Line CTR	Meter Ratio	Metering Voltage	Overall Multiplier	MMTS Correction	Add. Supply Units	Consumption			
New		Old											
MDI	2.06	2.28	1	6	1	11 KV	6			12.36			
KVAH	9316	8463	1	6	1	11 KV	6		0	5118			
KWH	5725	5168	1	6	1	11 KV	6		0	3342			
Meter Status		Meter Make		Last MCO Date		CTPT Unit/Make		Last SJO Date		Total KVAH General	Total KVAH PIU		
		9 19364196 PSEB		11-JUN-20		11 4078 PSEB		11-JUN-20		5118	3342		
(A) Fixed Charges													
Contract Demant (L)		Actual Demand KVA (A)		80% of (L) KVA (B)		A or B whichever greater (C) KVA		Rate per KVA/Month	Billing Days (D)	Fixed Charges =CxRxDx12/365		(A) Fixed Charges Amount(Rs.)	
General	PIU	General	PIU	General	PIU	General	PIU	General	PIU	General	PIU		
500	0	12.36	0	400	0	400	0	165	0	32	69245.9	0	69436
(B) Energy Charges													
Total KVAH		Tariff Rate				Amount				(B) Total Amount (Rs.)			
General	PIU	General	PIU	General	PIU	General	PIU	General	PIU	General	PIU		
5118	0	5.98	0	30605.64	0	30605.64	0	30605.64	0	30605.64	0	30606	
(C) Fuel Cost Adj. Charges						*Additional Surcharge							
KVAH Consumption		Rate of FCA/KVAH		Amount		KVAH Consumption		Rate of FCA/KVAH		Amount		(C) FCA + Addi. Surcharge (Rs.)	
5118		0		0		5118		0		0		0	
(D) Rentals													
PSPCL Meter Rent		MCB CTPT Unit Rental		Other Equip. Rent	Total Rent	SGST	CGST	Total GST		(D) Total Rentals with Tax (Rs.)			
469		0			469	42.21	42.21	553		553			
(E) Surcharges													
Voltage Surcharge				Demand Surcharge				TOD Surcharge					
Admissible	Actual Supply	Surcharge Rate	Surcharge Amount	Excess Demand	Surcharge Rate	Surcharge Amount	Peak Hrs (6 pm - 10pm) KVAH	Rate	Amount	(E) Total Surcharges (Rs.)			
11 KV	11 KV	0	0	0	750	0	0	0	0	0			
(F) Rebates													

Voltage Rebate			Single Point	Threshold Rebate			TOD Rebate			(F) Total Rebate (Rs.)
Units	Rate	HT/EHT Rebate	Supply Rebate/Night Rebate	Eligible KVAH Rebate	Rate	Amount	Non Peak Hrs (10 pm - 6pm) KVAH	Rate	Amount	
3306	0	0	0	0	0	0	1812	1.25	2084	2084
(G) Subsidy										
Subsidized KVAH				Subsidy Rate			Amount			(G) Subsidy Amount (Rs.)
5118				0.63			3240			3240
(H) Open Access Charges (Applicable to LS Open Access Consumers)										
Total Consumption KVAH	PSPCL Consumption	OA Consumption	Cross Subsidy Charges	Additional Surcharges	UI Charges	Standby Charges	Wheeling Charges	Transmission Charges	SLDC Charges	(H) Total OA Charges (Rs.)
5118			0	0	0	0	0	0	0	0
(I) Previous Adjustment/Arrears Notice No.: and Date:										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(I) Net Previous Adjustments (Rs.)
0	0	0		0	0	0	0	0	0	0
(J) Sundry Charges/Allowances Notice No.: 0 and Date: 1/01/1900										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(J) Sundry Charges/Allowances (Rs.)
0	0	0		0	0	0	0	0	0	0
(K) Taxation										
Electricity Duty		Municipal Tax		IDF	Cow Cess		TCS/TDS		(K) Total Tax (Rs.)	
14208		0		4736	0		Extra8		18944	
(L) Arrears Notice No.: 0 and Date: 1/01/1900										
SOP		Rent		ED	Municipal Tax		IDF	(L) Current Fin. year Arrears Total (Rs.)		
0		0		0	0		0	0		
NET BILL AMOUNT A+B+C+D+E-F-G+H+I+J+K+L				Rs.114220/- One Lakh Fourteen Thousand Two Hundred Twenty Rupees Only						
(M) Total Bill Amount										
Due Date Cash/Online	Due Date Cheque/Draft	Net Amount Payable by due date		Late Payment Surcharge upto 7 days @2% of unpaid amount	Amount Payable upto 7 days of due date	Late Payment Surcharge after 7 days and upto 15 days @5% of unpaid amount	Amount Payable after 7 days and upto 15 days after due date			
04-JUN-21	04-JUN-21	114220		1904	116124	4760	118980			
(N) Previous Payment Status										
DATE	SOP	Rent		ED	Municipal Tax		IDF	(N) Previous Payment Total (Rs.)		
03-MAY-21	67512	553		13361	0		4454	85880		
(O) Consumption History of previous 12 month period										
MONTH: -	-	-	-	-	-	-	-	-	-	-
MDI: 15.72	118.26	11.46	13.68	12.36	0	0	0	0	0	0
KWH: -	-	-	-	-	-	-	-	-	-	-
KVAH: 5298	4584	4236	4416	5118	0	0	0	0	0	0
Message(s):										
<ol style="list-style-type: none"> Please check & update (if required) email ID and mobile number by visiting https://contactregistration.pspcl.in/ as further bills will be delivered through emails & SMS only as per CC 1712021 & Public Notice dated 5.5.2021. Payments exceeding Rs.20,000/- shall be accepted in digital mode only w.e.f. 01-07-2021. In case the payment of billed amount is not made by the due date, the power supply shall be liable for disconnection after expiry of 15 days of the due date and this may be taken as notice under section 56 of the Electricity Act 2003 read with regulation 32 of the Supply Code, 2014. RS. .00 HAS BEEN CHARGED AS LATE PAYMENT SURCHARGE, RS. .00 HAS BEEN CHARGED AS INTEREST ON UNPAID AMOUNT. 										
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PUNJAB STATE POWER CORPORATION LIMITED										Billing Category			
(Regd. Office P.S.E.B. Head Office, The Mall Patiala-147001, Ph. 1912), CIN: U40109PB2010SGC033813										LARGE SUPPLY - GENERAL INDUSTRY			
E-mail: 1912@pspcl.in, Website: www.pspcl.in, GSTIN NO: 03AAF5120Q1ZC													
Original for Recipient Duplicate for Supplier, Taxable Invoice, Invoice-cum-Bill of Supply													
Sub Division	Division	Circle	Billing Month	Bill Date	Bill cum Notice No.								
KHANNA- SUBURBAN	KHANNA	KHANNA	6	23-JUN-2021	20210623030427								
Due Date of Payment			05-JUL-21	Supply Voltage	Admissible Voltage	Metering Voltage	A/C No.						
Payment By Local Cheque can be Made Upto			05-JUL-21	11 KV	11 KV	11 KV	K35LS0100058						
Consumer Name: M/S MUNICIPAL COUNCIL KHANNA Address: VILL.RASULRA,TEHSIL KHANNA				Sanctioned		Load(KW)	Date	CD(KVA)	Date				
GST No.:				Intensive (Arc Furnance)		0		0					
Connection Date: 11-JUN-20				Intensive (Ind. Fur./Others)		0		0					
Mobile No.: 98XXXXX322				General		450	11-JUN-20	500	11-JUN-20				
				Seasonal		0		0					
				Total		450		500					
New Reading Date		Old Reading Date		Period	Security Consumption	Meter Security	Feeder Code: D123FL0						
22-JUN-21		24-MAY-21		29	590000	30010	Feeder Name:						
Meter Reading		Meter Multiplier		Line CTR	Meter Ratio	Metering Voltage	Overall Multiplier	MMTS Correction	Addl. Supply Units	Consumption			
New		Old											
MDI	1.85	2.06	1	6	1	11 KV	6			11.1			
KVAH	9961	9316	1	6	1	11 KV	6		0	3870			
KWH	6127	5725	1	6	1	11 KV	6		0	2412			
Meter Status		Meter Make		Last MCO Date		CTPT Unit/Make		Last SJO Date		Total KVAH General	Total KVAH PIU		
		9 19364196 PSEB		11-JUN-20		11 4078 PSEB		11-JUN-20		3870	2412		
(A) Fixed Charges													
Contract Demant (L)		Actual Demand KVA (A)		80% of (L) KVA (B)		A or B whichever greater (C) KVA		Rate per KVA/Month	Billing Days (D)	Fixed Charges =CxRx Dx12/365		(A) Fixed Charges Amount(Rs.)	
General	PIU	General	PIU	General	PIU	General	PIU	General	PIU	General	PIU		
500	0	11.1	0	400	0	400	0	185	0	29	70360.66	0	68712
(B) Energy Charges													
Total KVAH		Tariff Rate		Amount		(B) Total Amount (Rs.)							
General	PIU	General	PIU	General	PIU	General	PIU						
3870	0	6.05	0	23413.5	0								
(C) Fuel Cost Adj. Charges						*Additional Surcharge							
KVAH Consumption		Rate of FCA/KVAH		Amount	KVAH Consumption		Rate of FCA/KVAH		Amount	(C) FCA + Addl. Surcharge (Rs.)			
3870	0	0	0	0	3870	0	0	0	0	0			
(D) Rentals													
PSPCL Meter Rent		MCB CTPT Unit Rental		Other Equip. Rent	Total Rent	SGST	CGST	Total GST		(D) Total Rentals with Tax (Rs.)			
469		0			469	42.21	42.21	553		553			
(E) Surcharges													
Voltage Surcharge				Demand Surcharge			TOD Surcharge			(E) Total Surcharges (Rs.)			
Admissible	Actual Supply	Surcharge Rate	Surcharge Amount	Excess Demand	Surcharge Rate	Surcharge Amount	Peak Hrs (6 pm - 10pm) KVAH	Rate	Amount				
11 KV	11 KV	0	0	0	750	0	702	2	1065	1065			
(F) Rebates													

Voltage Rebate			Single Point Supply Rebate/Night Rebate	Threshold Rebate			TOD Rebate			(F) Total Rebate (Rs.)
Units	Rate	HT/EHT Rebate		Eligible KVAH Rebate	Rate	Amount	Non Peak Hrs (10 pm - 6pm) KVAH	Rate	Amount	
2442	0	0	0	0	0	0	1428	0	396	396
(G) Subsidy										
Subsidized KVAH				Subsidy Rate			Amount			(G) Subsidy Amount (Rs.)
3870				0.95			3660			3660
(H) Open Access Charges (Applicable to LS Open Access Consumers)										
Total Consumption KVAH	PSPCL Consumption	OA Consumption	Cross Subsidy Charges	Additional Surcharges	UI Charges	Standby Charges	Wheeling Charges	Transmission Charges	SLDC Charges	(H) Total OA Charges (Rs.)
3870			0	0	0	0	0	0	0	0
(I) Previous Adjustment/Arrears Notice No.: and Date:										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(I) Net Previous Adjustments (Rs.)
0	0	0		0	0	0	0	0	0	0
(J) Sundry Charges/Allowances Notice No.: 0 and Date: 1/01/1900										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(J) Sundry Charges/Allowances (Rs.)
0	0	0		0	0	0	0	0	0	0
(K) Taxation										
Electricity Duty		Municipal Tax		IDF	Cow Cess		TCS/TDS		(K) Total Tax (Rs.)	
13360		0		4453	0		Extra8		17813	
(L) Arrears Notice No.: 0 and Date: 1/01/1900										
SOP		Rent		ED	Municipal Tax		IDF	(L) Current Fin. year Arrears Total (Rs.)		
0		0		0	0		0	0		
NET BILL AMOUNT A + B + C + D + E - F - G + H + I + J + K + L				Rs.107430/- One Lakh Seven Thousand Four Hundred Thirty Rupees Only						
(M) Total Bill Amount										
Due Date Cash/Online	Due Date Cheque/Draft	Net Amount Payable by due date			Late Payment Surcharge upto 7 days @2% of unpaid amount	Amount Payable upto 7 days of due date	Late Payment Surcharge after 7 days and upto 15 days @5% of unpaid amount	Amount Payable after 7 days and upto 15 days after due date		
05-JUL- 21	05-JUL-21	107430			1791	109221	4478	111908		
(N) Previous Payment Status										
DATE	SOP	Rent		ED	Municipal Tax		IDF	(N) Previous Payment Total (Rs.)		
02-JUN-21	94723	553		14208	0		4736	114220		
(O) Consumption History of previous 12 month period										
MONTH: -	-	-	-	-	-	-	-	-	-	-
MDI: 15.72	118.26	11.46	13.68	12.36	11.1	0	0	0	0	0
KWH: -	-	-	-	-	-	-	-	-	-	-
KVAH: 5298	4584	4236	4416	5118	387	0	0	0	0	0
Message(s):										
<ol style="list-style-type: none"> Please check & update (if required) email ID and mobile number by visiting https://contactregistration.pspcl.in/ as further bills will be delivered through emails & SMS only as per CC 1712021 & Public Notice dated 5.5.2021. Payments exceeding Rs.20,000/- shall be accepted in digital mode only w.e.f. 01-07-2021. In case the payment of billed amount is not made by the due date, the power supply shall be liable for disconnection after expiry of 15 days of the due date and this may be taken as notice under section 56 of the Electricity Act 2003 read with regulation 32 of the Supply Code, 2014. RS. .00 HAS BEEN CHARGED AS LATE PAYMENT SURCHARGE, RS. .00 HAS BEEN CHARGED AS INTEREST ON UNPAID AMOUNT. 										
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Print Bill

PUNJAB STATE POWER CORPORATION LIMITED										Billing Category	
(Regd. Office P.S.E.B. Head Office, The Mall Patiala-147001, Ph. 1912), CIN: U40109PB2010SGC033813										LARGE SUPPLY - GENERAL INDUSTRY	
E-mail: 1912@pspcl.in, Website: www.pspcl.in, GSTIN NO: 03AAF05120Q1ZC											
Original for Recipient Duplicate for Supplier, Taxable Invoice, Invoice-cum-Bill of Supply											
Sub Division	Division	Circle	Billing Month	Bill Date	Bill cum Notice No.						
KHANNA- SUBURBAN	KHANNA	KHANNA	7	23-JUL-2021	20210723030351						
Due Date of Payment			02-AUG-21	Supply Voltage	Admissible Voltage	Metering Voltage	A/C No.				
Payment By Local Cheque can be Made Upto			02-AUG-21	11 KV	11 KV	11 KV	K35LS0100058				
Consumer Name: M/S MUNICIPAL COUNCIL KHANNA Address: VILL.RASULRA, TEHSIL KHANNA				Sanctioned	Load(KW)	Date	CD(KVA)	Date			
GST No.: Connection Date: 11-JUN-20 Mobile No.: 98XXXXX322				Intensive (Arc Furnance)	0		0				
				Intensive (Ind. Fur./Others)	0		0				
				General	450	11-JUN-20	500	11-JUN-20			
				Seasonal	0		0				
				Total	450		500				
New Reading Date	Old Reading Date	Period	Security Consumption	Meter Security	Feeder Code: D123FL0 Feeder Name:						
23-JUL-21	22-JUN-21	31	590000	30010							
	Meter Reading		Meter Multiplier	Line CTR	Meter Ratio	Metering Voltage	Overall Multiplier	MMTS Correction	Add. Supply Units	Consumption	
	New	Old									
MDI	47	1.85	1	6	1	11 KV	6			282	
KVAH	17834	9961	1	6	1	11 KV	6		0	47238	
KWH	12615	6127	1	6	1	11 KV	6		0	38928	
Meter Status	Meter Make		Last MCO Date	CTPT Unit/Make		Last SJO Date		Total KVAH General	Total KVAH PIU		
	9 19364196 PSEB		11-JUN-20	11 4078 PSEB		11-JUN-20		47238	38928		
(A) Fixed Charges											
Contract Demant (L)		Actual Demand KVA (A)	80% of (L) KVA (B)		A or B whichever greater (C) KVA	Rate per KVA/Month	Billing Days (D)	Fixed Charges =CxRx Dx12/365		(A) Fixed Charges Amount(Rs.)	
General	PIU	General	PIU	General	PIU	General	PIU	General	PIU		
500	0	282	0	400	0	185	0	31	75213.12	0	75419
(B) Energy Charges											
Total KVAH		Tariff Rate		Amount		(B) Total Amount (Rs.)					
General	PIU	General	PIU	General	PIU	General	PIU				
47238	0	6.05	0	285789.9	0	285790					
(C) Fuel Cost Adj. Charges						*Additional Surcharge			(C) FCA + Addi. Surcharge (Rs.)		
KVAH Consumption		Rate of FCA/KVAH	Amount	KVAH Consumption		Rate of FCA/KVAH	Amount				
47238		0	0	47238		0	0	0			
(D) Rentals											
PSPCL Meter Rent		MCB CTPT Unit Rental		Other Equip. Rent	Total Rent	SGST	CGST	Total GST		(D) Total Rentals with Tax (Rs.)	
469		0			469	42.21	42.21	553		553	
(E) Surcharges											
Voltage Surcharge				Demand Surcharge			TOD Surcharge			(E) Total Surcharges (Rs.)	
Admissible	Actual Supply	Surcharge Rate	Surcharge Amount	Excess Demand	Surcharge Rate	Surcharge Amount	Peak Hrs (6 pm - 10pm) KVAH	Rate	Amount		
11 KV	11 KV	0	0	0	750	0	9348	2	18696	18696	
(F) Rebates											

Voltage Rebate			Single Point Supply Rebate/Night Rebate	Threshold Rebate			TOD Rebate			(F) Total Rebate (Rs.)
Units	Rate	HT/EHT Rebate		Eligible KVAH Rebate	Rate	Amount	Non Peak Hrs (10 pm - 6pm) KVAH	Rate	Amount	
47238	0	0	0	0	0	0	0	0	0	
(G) Subsidy										
Subsidized KVAH				Subsidy Rate			Amount			(G) Subsidy Amount (Rs.)
47238				0			0			0
(H) Open Access Charges (Applicable to LS Open Access Consumers)										
Total Consumption KVAH	PSPCL Consumption	OA Consumption	Cross Subsidy Charges	Additional Surcharges	UI Charges	Standby Charges	Wheeling Charges	Transmission Charges	SLDC Charges	(H) Total OA Charges (Rs.)
47238			0	0	0	0	0	0	0	0
(I) Previous Adjustment/Arrears Notice No.: and Date:										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(I) Net Previous Adjustments (Rs.)
0	0	0		0	0	0	0	0	0	0
(J) Sundry Charges/Allowances Notice No.: 0 and Date: 1/01/1900										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(J) Sundry Charges/Allowances (Rs.)
0	0	0		0	0	0	0	0	0	0
(K) Taxation										
Electricity Duty		Municipal Tax		IDF	Cow Cess		TCS/TDS		(K) Total Tax (Rs.)	
56986		0		18995	0		Extra8		75981	
(L) Arrears Notice No.: 0 and Date: 1/01/1900										
SOP		Rent		ED	Municipal Tax		IDF		(L) Current Fin. year Arrears Total (Rs.)	
0		0		0	0		0		0	
NET BILL AMOUNT A+B+C+D+E-F-G+H+I+J+K+L				Rs.456440/- Four Lakh Fifty Six Thousand Four Hundred Forty Rupees Only						
(M) Total Bill Amount										
Due Date Cash/Online	Due Date Cheque/Draft	Net Amount Payable by due date			Late Payment Surcharge upto 7 days @2% of unpaid amount	Amount Payable upto 7 days of due date	Late Payment Surcharge after 7 days and upto 15 days @5% of unpaid amount	Amount Payable after 7 days and upto 15 days after due date		
02-AUG-21	02-AUG-21	456440			7607	464047	19018	475458		
(N) Previous Payment Status										
DATE	SOP	Rent		ED	Municipal Tax		IDF		(N) Previous Payment Total (Rs.)	
30-JUN-21	89064	553		13360	0		4453		107430	
(O) Consumption History of previous 12 month period										
MONTH: -	-	-	-	-	-	-	-	-	-	-
MDI: 15.72	118.26	11.46	13.68	12.36	11.1	282	0	0	0	0
KWH: -	-	-	-	-	-	-	-	-	-	-
KVAH: 5298	4584	4236	4416	5118	387	47238	0	0	0	0
Message(s):										
1. Please check & update (if required) email ID and mobile number by visiting https://contactregistration.pspcl.in/ as further bills will be delivered through emails & SMS only as per CC 1712021 & Public Notice dated 5.5.2021.										
2. Payments exceeding Rs.20,000/- shall be accepted in digital mode only w.e.f. 01-07-2021.										
3. In case the payment of billed amount is not made by the due date, the power supply shall be liable for disconnection after expiry of 15 days of the due date and this may be taken as notice under section 56 of the Electricity Act 2003 read with regulation 32 of the Supply Code, 2014.										
4. RS. .00 HAS BEEN CHARGED AS LATE PAYMENT SURCHARGE, RS. .00 HAS BEEN CHARGED AS INTEREST ON UNPAID AMOUNT.										
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Print Bill

PUNJAB STATE POWER CORPORATION LIMITED										Billing Category			
(Regd. Office P.S.E.B. Head Office, The Mall Patiala-147001, Ph. 1912), CIN: U40109PB2010SGC033813										LARGE SUPPLY - GENERAL INDUSTRY			
E-mail: 1912@pspcl.in, Website: www.pspcl.in, GSTIN NO: 03AAF5120Q1ZC													
Original for Recipient Duplicate for Supplier, Taxable Invoice, Invoice-cum-Bill of Supply													
Sub Division	Division	Circle	Billing Month	Bill Date	Bill cum Notice No.								
KHANNA- SUBURBAN	KHANNA	KHANNA	8	26-AUG-2021	20210826030041								
Due Date of Payment			06-SEP-21	Supply Voltage	Admissible Voltage	Metering Voltage	A/C No.						
Payment By Local Cheque can be Made Upto			06-SEP-21	11 KV	11 KV	11 KV	K35LS0100058						
Consumer Name: M/S MUNICIPAL COUNCIL KHANNA Address: VILL.RASULRA, TEHSIL KHANNA				Sanctioned	Load(KW)	Date	CD(KVA)	Date					
GST No.: Connection Date: 11-JUN-20 Mobile No.: 98XXXXX322				Intensive (Arc Furnance)	0		0						
				Intensive (Ind. Fur./Others)	0		0						
				General	450	11-JUN-20	500	11-JUN-20					
				Seasonal	0		0						
				Total	450		500						
New Reading Date	Old Reading Date	Period	Security Consumption	Meter Security	Feeder Code: D123FL0 Feeder Name:								
21-AUG-21	23-JUL-21	29	590000	30010									
	Meter Reading		Meter Multiplier	Line CTR	Meter Ratio	Metering Voltage	Overall Multiplier	MMTS Correction	Add. Supply Units	Consumption			
	New	Old											
MDI	47	47	1	6	1	11 KV	6			282			
KVAH	31155	17834	1	6	1	11 KV	6		0	79926			
KWH	25630	12615	1	6	1	11 KV	6		0	78090			
Meter Status		Meter Make		Last MCO Date		CTPT Unit/Make		Last SJO Date		Total KVAH General	Total KVAH PIU		
		9 19364196 PSEB		11-JUN-20		11 4078 PSEB		11-JUN-20		79926	78090		
(A) Fixed Charges													
Contract Demant (L)		Actual Demand KVA (A)	80% of (L) KVA (B)		A or B whichever greater (C) KVA		Rate per KVA/Month	Billing Days (D)	Fixed Charges =CxRxDx12/365		(A) Fixed Charges Amount(Rs.)		
General	PIU	General	PIU	General	PIU	General	PIU	General	PIU	General	PIU		
500	0	282	0	400	0	400	0	185	0	29	70360.66	0	70554
(B) Energy Charges													
Total KVAH		Tariff Rate		Amount		(B) Total Amount (Rs.)							
General	PIU	General	PIU	General	PIU	General	PIU						
79926	0	6.05	0	483552.3	0								
(C) Fuel Cost Adj. Charges						*Additional Surcharge			(C) FCA + Addl. Surcharge (Rs.)				
KVAH Consumption		Rate of FCA/KVAH		Amount		KVAH Consumption		Rate of FCA/KVAH		Amount			
79926		0		0		79926		0		0			
(D) Rentals													
PSPCL Meter Rent		MCB CTPT Unit Rental		Other Equip. Rent	Total Rent	SGST	CGST	Total GST		(D) Total Rentals with Tax (Rs.)			
469		0			469	42.21	42.21	553		553			
(E) Surcharges													
Voltage Surcharge				Demand Surcharge			TOD Surcharge						
Admissible	Actual Supply	Surcharge Rate	Surcharge Amount	Excess Demand	Surcharge Rate	Surcharge Amount	Peak Hrs (6 pm - 10pm) KVAH	Rate	Amount	(E) Total Surcharges (Rs.)			
11 KV	11 KV	0	0	0	750	0	13626	2	27252	27252			
(F) Rebates													

Voltage Rebate			Single Point Supply Rebate/Night Rebate	Threshold Rebate			TOD Rebate			(F) Total Rebate (Rs.)
Units	Rate	HT/EHT Rebate		Eligible KVAH Rebate	Rate	Amount	Non Peak Hrs (10 pm - 6pm) KVAH	Rate	Amount	
79926	0	0	0	0	0	0	0	0	0	0
(G) Subsidy										
Subsidized KVAH				Subsidy Rate			Amount			(G) Subsidy Amount (Rs.)
79926				0			0			0
(H) Open Access Charges (Applicable to LS Open Access Consumers)										
Total Consumption KVAH	PSPCL Consumption	OA Consumption	Cross Subsidy Charges	Additional Surcharges	UI Charges	Standby Charges	Wheeling Charges	Transmission Charges	SLDC Charges	(H) Total OA Charges (Rs.)
79926			0	0	0	0	0	0	0	0
(I) Previous Adjustment/Arrears Notice No.: and Date:										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(I) Net Previous Adjustments (Rs.)
0	0	0		0	0	0	0	0	0	0
(J) Sundry Charges/Allowances Notice No.: 0 and Date: 1/01/1900										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(J) Sundry Charges/Allowances (Rs.)
0	0	0		0	0	0	0	0	0	0
(K) Taxation										
Electricity Duty		Municipal Tax		IDF	Cow Cess		TCS/TDS		(K) Total Tax (Rs.)	
87204		0		29068	0		Extra8		116272	
(L) Arrears Notice No.: 0 and Date: 1/01/1900										
SOP		Rent		ED	Municipal Tax		IDF	(L) Current Fin. year Arrears Total (Rs.)		
-100		0		0	0		0	-100		
NET BILL AMOUNT A + B + C + D + E - F - G + H + I + J + K + L				Rs.698090/- Six Lakh Ninety Eight Thousand Ninety Rupees Only						
(M) Total Bill Amount										
Due Date Cash/Online	Due Date Cheque/Draft	Net Amount Payable by due date			Late Payment Surcharge upto 7 days @2% of unpaid amount	Amount Payable upto 7 days of due date	Late Payment Surcharge after 7 days and upto 15 days @5% of unpaid amount	Amount Payable after 7 days and upto 15 days after due date		
06-SEP- 21	06-SEP-21	698090			11635	709725	29088	727178		
(N) Previous Payment Status										
DATE	SOP	Rent		ED	Municipal Tax		IDF	(N) Previous Payment Total (Rs.)		
02-AUG-21	379906	553		56986	0		18995	456440		
(O) Consumption History of previous 12 month period										
MONTH: -	-	-	-	-	-	-	-	-	-	-
MDI: 15.72	118.26	11.46	13.68	12.36	11.1	282	282	0	0	0
KWH: -	-	-	-	-	-	-	-	-	-	-
KVAH: 5298	4584	4236	4416	5118	387	47238	79926	0	0	0
Message(s):										
1. Please check & update (if required) email ID and mobile number by visiting https://contactregistration.pspcl.in/ as further bills will be delivered through emails & SMS only as per CC 1712021 & Public Notice dated 5.5.2021.										
2. Payments exceeding Rs.20,000/- shall be accepted in digital mode only w.e.f. 01-07-2021.										
3. In case the payment of billed amount is not made by the due date, the power supply shall be liable for disconnection after expiry of 15 days of the due date and this may be taken as notice under section 56 of the Electricity Act 2003 read with regulation 32 of the Supply Code, 2014.										
4. RS. .00 HAS BEEN CHARGED AS LATE PAYMENT SURCHARGE, RS. .00 HAS BEEN CHARGED AS INTEREST ON UNPAID AMOUNT.										
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Print Bill

PUNJAB STATE POWER CORPORATION LIMITED										Billing Category	
(Regd. Office P.S.E.B. Head Office, The Mall Patiala-147001, Ph. 1912), CIN: U40109PB2010SGC033813										LARGE SUPPLY - GENERAL INDUSTRY	
E-mail: 1912@pspcl.in, Website: www.pspcl.in, GSTIN NO: 03AAFCP5120Q1ZC											
Original for Recipient Duplicate for Supplier, Taxable Invoice, Invoice-cum-Bill of Supply											
Sub Division		Division		Circle		Billing Month		Bill Date		Bill cum Notice No.	
KHANNA- SUBURBAN		KHANNA		KHANNA		9		23-SEP-2021		20210923030097	
Due Date of Payment				04-OCT-21		Supply Voltage		Admissible Voltage		Metering Voltage	
Payment By Local Cheque can be Made Upto				04-OCT-21		11 KV		11 KV		11 KV	
										A/C No.	
										K35LS0100058	
Consumer Name: M/S MUNICIPAL COUNCIL KHANNA Address: VILL.RASULRA,TEHSIL KHANNA				Sanctioned		Load(KW)		Date		CD(KVA) Date	
GST No.: Connection Date: 11-JUN-20 Mobile No.: 98XXXXX322				Intensive (Arc Furnance)		0				0	
				Intensive (Ind. Fur./Others)		0				0	
				General		450		11-JUN-20		500 11-JUN-20	
				Seasonal		0				0	
				Total		450				500	
New Reading Date		Old Reading Date		Period		Security Consumption		Meter Security		Feeder Code: D123FL0 Feeder Name:	
21-SEP-21		21-AUG-21		31		590000		30010			
Meter Reading		Meter Multiplier		Line CTR		Meter Ratio		Metering Voltage		Overall Multiplier	
New Old										MMTS Correction	
MDI		49.51 47		1		6		1		11 KV 6	
KVAH		45529 31155		1		6		1		11 KV 6	
KWH		39975 25630		1		6		1		11 KV 6	
Meter Status		Meter Make		Last MCO Date		CTPT Unit/Make		Last SJO Date		Total KVAH General	
		9 19364196 PSEB		11-JUN-20		11 4078 PSEB		11-JUN-20		86244 Total KVAH PIU	
										86070	
(A) Fixed Charges											
Contract Demant (L)		Actual Demand KVA (A)		80% of (L) KVA (B)		A or B whichever greater (C) KVA		Rate per KVA/Month		Billing Days (D)	
General PIU		General PIU		General PIU		General PIU		General PIU		Fixed Charges =CxRx Dx/365	
500 0		297.06 0		400 0		400 0		185 0		31 75213.12 0	
										(A) Fixed Charges Amount(Rs.)	
										75419	
(B) Energy Charges											
Total KVAH		Tariff Rate		Amount		(B) Total Amount (Rs.)					
General PIU		General PIU		General PIU		General PIU		General PIU			
86244 0		6.05 0		521776.2 0		521776					
(C) Fuel Cost Adj. Charges						*Additional Surcharge			(C) FCA + Addl. Surcharge (Rs.)		
KVAH Consumption		Rate of FCA/KVAH		Amount		KVAH Consumption		Rate of FCA/KVAH		Amount	
86244		0		0		86244		0		0	
(D) Rentals											
PSPCL Meter Rent		MCB CTPT Unit Rental		Other Equip. Rent		Total Rent		SGST		CGST	
469		0				469		42.21		42.21	
										Total GST	
										553	
										(D) Total Rentals with Tax (Rs.)	
										553	
(E) Surcharges											
Voltagge Surcharge				Demand Surcharge				TOD Surcharge			
Admissible		Actual Supply		Surcharge Rate		Surcharge Amount		Excess Demand		Surcharge Rate	
11 KV		11 KV		0		0		0		750	
										0	
										Surcharge Amount	
										Peak Hrs (6 pm - 10pm) KVAH	
										14622	
										Rate	
										2	
										Amount	
										29244	
										(E) Total Surcharges (Rs.)	
										29244	
(F) Rebates											

Voltage Rebate			Single Point	Threshold Rebate			TOD Rebate			(F) Total Rebate (Rs.)
Units	Rate	HT/EHT Rebate	Supply Rebate/Night Rebate	Eligible KVAH Rebate	Rate	Amount	Non Peak Hrs (10 pm - 6pm) KVAH	Rate	Amount	
86244	0	0	0	0	0	0	0	0	0	0
(G) Subsidy										
Subsidized KVAH				Subsidy Rate			Amount			(G) Subsidy Amount (Rs.)
86244				0			0			0
(H) Open Access Charges (Applicable to LS Open Access Consumers)										
Total Consumption KVAH	PSPCL Consumption	OA Consumption	Cross Subsidy Charges	Additional Surcharges	UI Charges	Standby Charges	Wheeling Charges	Transmission Charges	SLDC Charges	(H) Total OA Charges (Rs.)
86244			0	0	0	0	0	0	0	0
(I) Previous Adjustment/Arrears Notice No.: and Date:										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(I) Net Previous Adjustments (Rs.)
0	0	0		0	0	0	0	0	0	0
(J) Sundry Charges/Allowances Notice No.: 0 and Date: 1/01/1900										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(J) Sundry Charges/Allowances (Rs.)
0	0	-671999		0	0	0	0	-119056	0	-791055
(K) Taxation										
Electricity Duty		Municipal Tax		IDF	Cow Cess		TCS/TDS		(K) Total Tax (Rs.)	
93966		0		31322	0		Extra8		125288	
(L) Arrears Notice No.: 0 and Date: 1/01/1900										
SOP		Rent		ED	Municipal Tax		IDF	(L) Current Fin. year Arrears Total (Rs.)		
581260.84		553.42		87204	0		29068	698086.26		
NET BILL AMOUNT A + B + C + D + E - F - G + H + I + J + K + L				Rs.699310/- Six Lakh Ninety Nine Thousand Three Hundred Ten Rupees Only						
(M) Total Bill Amount										
Due Date Cash/Online	Due Date Cheque/Draft	Net Amount Payable by due date			Late Payment Surcharge upto 7 days @2% of unpaid amount	Amount Payable upto 7 days of due date	Late Payment Surcharge after 7 days and upto 15 days @5% of unpaid amount	Amount Payable after 7 days and upto 15 days after due date		
04-OCT-21	04-OCT-21	699310			10848	710158	27120	726430		
(N) Previous Payment Status										
DATE	SOP	Rent		ED	Municipal Tax		IDF	(N) Previous Payment Total (Rs.)		
	0	0		0	0		0	0		
(O) Consumption History of previous 12 month period										
MONTH: -	-	-	-	-	-	-	-	-	-	-
MDI: 15.72	118.26	11.46	13.68	12.36	11.1	282	282	297.06	0	0
KWH: -	-	-	-	-	-	-	-	-	-	-
KVAH: 5298	4584	4236	4416	5118	387	47238	79926	86244	0	0
Message(s):										
<ol style="list-style-type: none"> 1. Please check & update (if required) email ID and mobile number by visiting https://contactregistration.pspcl.in/ as further bills will be delivered through emails & SMS only as per CC 1712021 & Public Notice dated 5.5.2021. 2. Payments exceeding Rs.20,000/- shall be accepted in digital mode only w.e.f. 01-07-2021. 3. In case the payment of billed amount is not made by the due date, the power supply shall be liable for disconnection after expiry of 15 days of the due date and this may be taken as notice under section 56 of the Electricity Act 2003 read with regulation 32 of the Supply Code, 2014. 4. RS. 29087.50 HAS BEEN CHARGED AS LATE PAYMENT SURCHARGE, RS. 10908.00 HAS BEEN CHARGED AS INTEREST ON UNPAID AMOUNT. 										
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Print Bill

PUNJAB STATE POWER CORPORATION LIMITED										Billing Category	
(Regd. Office P.S.E.B. Head Office, The Mall Patiala-147001, Ph. 1912). CIN: U40109PB2010SGC033813										LARGE SUPPLY - GENERAL INDUSTRY	
E-mail: 1912@pspcl.in, Website: www.pspcl.in, GSTIN NO: 03AAFCP5120Q1ZC											
Original for Recipient Duplicate for Supplier, Taxable Invoice, Invoice-cum-Bill of Supply											
Sub Division	Division	Circle	Billing Month	Bill Date	Bill cum Notice No.						
KHANNA- SUBURBAN	KHANNA	KHANNA	10	22-OCT-2021	20211022030140						
Due Date of Payment			01-NOV-21	Supply Voltage	Admissible Voltage	Metering Voltage	A/C No.				
Payment By Local Cheque can be Made Upto			01-NOV-21	11 KV	11 KV	11 KV	K35LS0100058				
Consumer Name: M/S MUNICIPAL COUNCIL KHANNA Address: VILL.RASULRA,TEHSIL KHANNA				Sanctioned		Load(KW)	Date	CD(KVA)	Date		
GST No.: Connection Date: 11-JUN-20 Mobile No.: 98XXXXX322				Intensive (Arc Furnance)		0		0			
				Intensive (Ind. Fur./Others)		0		0			
				General		450	11-JUN-20	500	11-JUN-20		
				Seasonal		0		0			
				Total		450		500			
New Reading Date		Old Reading Date		Period	Security Consumption	Meter Security	Feeder Code: D123FL0 Feeder Name:				
18-OCT-21		21-SEP-21		27	590000	30010					
	Meter Reading		Meter Multiplier	Line CTR	Meter Ratio	Metering Voltage	Overall Multiplier	MMTS Correction	Add. Supply Units	Consumption	
	New	Old									
MDI	38.42	49.51	1	6	1	11 KV	6			230.52	
KVAH	57243	45529	1	6	1	11 KV	6		0	70284	
KWH	51667	39975	1	6	1	11 KV	6		0	70152	
Meter Status		Meter Make		Last MCO Date		CTPT Unit/Make		Last SJO Date		Total KVAH General	Total KVAH PIU
		9 19364196 PSEB		11-JUN-20		11 4078 PSEB		11-JUN-20		70284	70152
(A) Fixed Charges											
Contract Demant (L)		Actual Demand KVA (A)	80% of (L) KVA (B)		A or B whichever greater (C) KVA	Rate per KVA/Month	Billing Days (D)	Fixed Charges =CxRx Dx/365		(A) Fixed Charges Amount(Rs.)	
General	PIU	General	PIU	General	PIU	General	PIU	General	PIU		
500	0	230.52	0	400	0	185	0	27	65508.2	0	65688
(B) Energy Charges											
Total KVAH		Tariff Rate		Amount		(B) Total Amount (Rs.)					
General	PIU	General	PIU	General	PIU	General	PIU				
70284	0	6.05	0	425218.2	0	425218					
(C) Fuel Cost Adj. Charges						*Additional Surcharge			(C) FCA + Addl. Surcharge (Rs.)		
KVAH Consumption		Rate of FCA/KVAH		Amount	KVAH Consumption		Rate of FCA/KVAH		Amount		
70284		0		0	70284		0		0	0	
(D) Rentals											
PSPCL Meter Rent		MCB CTPT Unit Rental		Other Equip. Rent	Total Rent	SGST	CGST	Total GST		(D) Total Rentals with Tax (Rs.)	
469		0			469	42.21	42.21	553		553	
(E) Surcharges											
Voltage Surcharge				Demand Surcharge			TOD Surcharge			(E) Total Surcharges (Rs.)	
Admissible	Actual Supply	Surcharge Rate	Surcharge Amount	Excess Demand	Surcharge Rate	Surcharge Amount	Peak Hrs (6 pm - 10pm) KVAH	Rate	Amount		
11 KV	11 KV	0	0	0	750	0	10494	0	6996	6996	
(F) Rebates											

Voltage Rebate			Single Point Supply Rebate/Night Rebate	Threshold Rebate			TOD Rebate			(F) Total Rebate (Rs.)
Units	Rate	HT/EHT Rebate		Eligible KVAH Rebate	Rate	Amount	Non Peak Hrs (10 pm - 6pm) KVAH	Rate	Amount	
43674	0	0	0	0	0	0	26610	1.25	21111	21111
(G) Subsidy										
Subsidized KVAH				Subsidy Rate			Amount			(G) Subsidy Amount (Rs.)
70284				0			0			0
(H) Open Access Charges (Applicable to LS Open Access Consumers)										
Total Consumption KVAH	PSPCL Consumption	OA Consumption	Cross Subsidy Charges	Additional Surcharges	UI Charges	Standby Charges	Wheeling Charges	Transmission Charges	SLDC Charges	(H) Total OA Charges (Rs.)
70284			0	0	0	0	0	0	0	0
(I) Previous Adjustment/Arrears Notice No.: and Date:										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(I) Net Previous Adjustments (Rs.)
0	0	0		0	0	0	0	0	0	0
(J) Sundry Charges/Allowances Notice No.: 0 and Date: 1/01/1900										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(J) Sundry Charges/Allowances (Rs.)
0	0	-576806		0	0	0	0	-122504	0	-699310
(K) Taxation										
Electricity Duty		Municipal Tax		IDF	Cow Cess		TCS/TDS		(K) Total Tax (Rs.)	
71519		0		23840	0		0		95359	
(L) Arrears Notice No.: 0 and Date: 1/01/1900										
SOP		Rent		ED	Municipal Tax		IDF	(L) Current Fin. year Arrears Total (Rs.)		
575696.34		1106.84		91878	0		30626	699307.18		
NET BILL AMOUNT A + B + C + D + E - F - G + H + I + J + K + L				Rs.610720/- Six Lakh Ten Thousand Seven Hundred Twenty Rupees Only						
(M) Total Bill Amount										
Due Date Cash/Online	Due Date Cheque/Draft	Net Amount Payable by due date		Late Payment Surcharge upto 7 days @2% of unpaid amount	Amount Payable upto 7 days of due date		Late Payment Surcharge after 7 days and upto 15 days @5% of unpaid amount	Amount Payable after 7 days and upto 15 days after due date		
01-NOV- 21	01-NOV-21	610720		8980	619700		22450	633170		
(N) Previous Payment Status										
DATE	SOP	Rent		ED	Municipal Tax		IDF	(N) Previous Payment Total (Rs.)		
	0	0		0	0		0	0		
(O) Consumption History of previous 12 month period										
MONTH: -	-	-	-	-	-	-	-	-	-	-
MDI: 15.72	118.26	11.46	13.68	12.36	11.1	282	282	297.06	230.52	0
KWH: -	-	-	-	-	-	-	-	-	-	-
KVAH: 5298	4584	4236	4416	5118	387	47238	79926	86244	70284	0
Message(s):										
<ol style="list-style-type: none"> Please check & update (if required) email ID and mobile number by visiting https://contactregistration.pspcl.in/ as further bills will be delivered through emails & SMS only as per CC 1712021 & Public Notice dated 5.5.2021. Payments exceeding Rs.20,000/- shall be accepted in digital mode only w.e.f. 01-07-2021. In case the payment of billed amount is not made by the due date, the power supply shall be liable for disconnection after expiry of 15 days of the due date and this may be taken as notice under section 56 of the Electricity Act 2003 read with regulation 32 of the Supply Code, 2014. RS. 27120.00 HAS BEEN CHARGED AS LATE PAYMENT SURCHARGE, RS. 10896.00 HAS BEEN CHARGED AS INTEREST ON UNPAID AMOUNT. 										
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Print Bill

PUNJAB STATE POWER CORPORATION LIMITED										Billing Category	
(Regd. Office P.S.E.B. Head Office, The Mall Patiala-147001, Ph. 1912), CIN: U40109PB2010SGC033813										LARGE SUPPLY - GENERAL INDUSTRY	
E-mail: 1912@pspcl.in, Website: www.pspcl.in, GSTIN NO: 03AAFCP5120Q1ZC											
Original for Recipient Duplicate for Supplier, Taxable Invoice, Invoice-cum-Bill of Supply											
Sub Division		Division		Circle		Billing Month		Bill Date		Bill cum Notice No.	
KHANNA- SUBURBAN		KHANNA		KHANNA		11		24-NOV-2021		20211124030115	
Due Date of Payment				06-DEC-21		Supply Voltage		Admissible Voltage		Metering Voltage	
Payment By Local Cheque can be Made Upto				06-DEC-21		11 KV		11 KV		11 KV	
										A/C No.	
										K35LS0100058	
Consumer Name: M/S MUNICIPAL COUNCIL KHANNA Address: VILL.RASULRA, TEHSIL KHANNA				Sanctioned		Load(KW)		Date		CD(KVA) Date	
GST No.:				Intensive (Arc Furnance)		0				0	
Connection Date: 11-JUN-20				Intensive (Ind. Fur./Others)		0				0	
Mobile No.: 98XXXXX322				General		450		11-JUN-20		500 11-JUN-20	
				Seasonal		0				0	
				Total		450				500	
New Reading Date		Old Reading Date		Period		Security Consumption		Meter Security		Feeder Code: D123FL0 Feeder Name:	
22-NOV-21		18-OCT-21		35		590000		30010			
Meter Reading		Meter Multiplier		Line CTR		Meter Ratio		Metering Voltage		Overall Multiplier	
New Old										MMTS Correction	
MDI		1		6		1		11 KV		6	
KVAH		1		6		1		11 KV		6	
KWH		1		6		1		11 KV		6	
36.03		38.42								Consumption	
73552		57243								216.18	
67941		51667								97854	
										97644	
Meter Status		Meter Make		Last MCO Date		CTPT Unit/Make		Last SJO Date		Total KVAH General Total KVAH PIU	
		9 19364196 PSEB		11-JUN-20		11 4078 PSEB		11-JUN-20		97854 97644	
(A) Fixed Charges											
Contract Demand (L)		Actual Demand KVA (A)		80% of (L) KVA (B)		A or B whichever greater (C) KVA		Rate per KVA/Month		Billing Days (D)	
Fixed Charges =CxRx12/365										(A) Fixed Charges Amount(Rs.)	
General PIU		General PIU		General PIU		General PIU		General PIU		General PIU	
500 0		216.18 0		400 0		400 0		185 0		35 84918.03 0	
(B) Energy Charges											
Total KVAH		Tariff Rate		Amount						(B) Total Amount (Rs.)	
General PIU		General PIU		General PIU		General PIU		General PIU		General PIU	
97854 0		6.05 0		592016.7 0		592016.7 0		592016.7 0		592017	
(C) Fuel Cost Adj. Charges											
KVAH Consumption		Rate of FCA/KVAH		Amount		KVAH Consumption		Rate of FCA/KVAH		Amount	
97854		0		0		97854		0		0	
(D) Rentals											
PSPCL Meter Rent		MCB CTPT Unit Rental		Other Equip. Rent		Total Rent		SGST		CGST	
469		0				469		42.21		42.21	
										Total GST	
										553	
(E) Surcharges											
Voltage Surcharge			Demand Surcharge			TOD Surcharge			(E) Total Surcharges (Rs.)		
Admissible		Actual Supply		Surcharge Rate		Surcharge Amount		Excess Demand		Surcharge Rate	
11 KV		11 KV		0		0		0		750	
										0	
										0	
										0	
										0	
(F) Rebates											

Voltage Rebate			Single Point Supply Rebate/Night Rebate	Threshold Rebate			TOD Rebate			(F) Total Rebate (Rs.)	
Units	Rate	HT/EHT Rebate		Eligible KVAH Rebate	Rate	Amount	Non Peak Hrs (10 pm - 6pm) KVAH	Rate	Amount		
65574	0	0	0	0	0	0	32280	1.25	38413	38413	
(G) Subsidy											
Subsidized KVAH				Subsidy Rate			Amount			(G) Subsidy Amount (Rs.)	
97854				0			0			0	
(H) Open Access Charges (Applicable to LS Open Access Consumers)											
Total Consumption KVAH	PSPCL Consumption	OA Consumption	Cross Subsidy Charges	Additional Surcharges	UI Charges	Standby Charges	Wheeling Charges	Transmission Charges	SLDC Charges	(H) Total OA Charges (Rs.)	
97854			0	0	0	0	0	0	0	0	
(I) Previous Adjustment/Arrears Notice No.: and Date:											
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(I) Net Previous Adjustments (Rs.)	
0	0	0		0	0	0	0	0	0	0	
(J) Sundry Charges/Allowances Notice No.: 0 and Date: 1/01/1900											
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(J) Sundry Charges/Allowances (Rs.)	
0	0	0		0	0	0	0	0	0	0	
(K) Taxation											
Electricity Duty		Municipal Tax		IDF	Cow Cess		TCS/TDS		(K) Total Tax (Rs.)		
95813		0		31938	0		0		127751		
(L) Arrears Notice No.: 0 and Date: 1/01/1900											
SOP		Rent		ED	Municipal Tax		IDF	(L) Current Fin. year Arrears Total (Rs.)			
-100		0		0	0		0	-100			
NET BILL AMOUNT A + B + C + D + E - F - G + H + I + J + K + L				Rs.766960/- Seven Lakh Sixty Six Thousand Nine Hundred Sixty Rupees Only							
(M) Total Bill Amount											
Due Date Cash/Online	Due Date Cheque/Draft	Net Amount Payable by due date		Late Payment Surcharge upto 7 days @2% of unpaid amount	Amount Payable upto 7 days of due date	Late Payment Surcharge after 7 days and upto 15 days @5% of unpaid amount	Amount Payable after 7 days and upto 15 days after due date				
06-DEC- 21	06-DEC-21	766960		15337	782297	38343	805303				
(N) Previous Payment Status											
DATE	SOP	Rent		ED	Municipal Tax		IDF	(N) Previous Payment Total (Rs.)			
29-OCT-21	513701	1660		71519	0		23840	610720			
(O) Consumption History of previous 12 month period											
MONTH: -	-	-	-	-	-	-	-	-	-	-	
MDI: 15.72	118.26	11.46	13.68	12.36	11.1	282	282	297.06	230.52	216.18	0
KWH: -	-	-	-	-	-	-	-	-	-	-	-
KVAH: 5298	4584	4236	4416	5118	387	47238	79926	86244	70284	97854	0
Message(s):											
1. Please check & update (if required) email ID and mobile number by visiting https://contactregistration.pspcl.in/ as further bills will be delivered through emails & SMS only as per CC 1712021 & Public Notice dated 5.5.2021.											
2. Payments exceeding Rs.20,000/- shall be accepted in digital mode only w.e.f. 01-07-2021.											
3. In case the payment of billed amount is not made by the due date, the power supply shall be liable for disconnection after expiry of 15 days of the due date and this may be taken as notice under section 56 of the Electricity Act 2003 read with regulation 32 of the Supply Code, 2014.											
4. RS. .00 HAS BEEN CHARGED AS LATE PAYMENT SURCHARGE, RS. .00 HAS BEEN CHARGED AS INTEREST ON UNPAID AMOUNT.											
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PUNJAB STATE POWER CORPORATION LIMITED										Billing Category			
(Regd. Office P.S.E.B. Head Office, The Mall Patiala-147001, Ph. 1912), CIN: U40109PB2010SGC033813										LARGE SUPPLY - GENERAL INDUSTRY			
E-mail: 1912@pspc.in, Website: www.pspcl.in, GSTIN NO: 03AAFCP5120Q1ZC													
Original for Recipient Duplicate for Supplier, Taxable Invoice, Invoice-cum-Bill of Supply													
Sub Division	Division	Circle	Billing Month	Bill Date	Bill cum Notice No.								
KHANNA-SUBURBAN	KHANNA	KHANNA	12	27-DEC-2022	20221227030039								
Due Date of Payment			Supply Voltage	Admissible Voltage	Metering Voltage	A/C No.							
06-JAN-23			11 KV	11 KV	11 KV	K35LS0100058							
Payment By Local Cheque can be Made Upto			06-JAN-23										
Consumer Name: M/S MUNICIPAL COUNCIL KHANNA Address: VILL.RASULRA, TEHSIL KHANNA				Sanctioned	Load(KW)	Date	CD(KVA)	Date					
GST No.: Connection Date: 11-JUN-20 Mobile No.: 98XXXXX322				Intensive (Arc Furnance)	0		0						
				Intensive (Ind. Fur./Others)	0		0						
				General	450	11-JUN-20	500	11-JUN-20					
				Seasonal	0		0						
				Total	450		500						
New Reading Date	Old Reading Date	Period	Security Consumption	Meter Security	Feeder Code: D123FL0 Feeder Name:								
21-DEC-22	22-NOV-22	29	590000	30010									
	Meter Reading		Meter Multiplier	Line CTR	Meter Ratio	Metering Voltage	Overall Multiplier	MMTS Correction	Addl. Supply Units	Consumption			
	New	Old											
MDI	32.38	32.38	1	6	1	11 KV	6			194.28			
KVAH	276209	263536	1	6	1	11 KV	6		0	76038			
KWH	269471	256875	1	6	1	11 KV	6		0	75576			
Meter Status	Meter Make	Last MCO Date	CTPT Unit/Make		Last SJO Date	Total KVAH General	Total KVAH PIU						
	9 19364196 PSEB	11-JUN-20	11 4078 PSEB		11-JUN-20	76038	75576						
(A) Fixed Charges													
Contract Demant (L)		Actual Demand KVA (A)	80% of (L) KVA (B)		A or B whichever greater (C) KVA	Rate per KVA/Month	Billing Days (D)	Fixed Charges =CxRx Dx12/365		(A) Fixed Charges Amount(Rs.)			
General	PIU	General	PIU	General	PIU	General	PIU	General	PIU				
500	0	194.28	0	400	0	400	0	185	0	29	70360.66	0	70554
(B) Energy Charges													
Total KVAH		Tariff Rate		Amount		(B) Total Amount (Rs.)							
General	PIU	General	PIU	General	PIU	General	PIU						
76038	0	6.05	0	460029.9	0	460030	0						
(C) Fuel Cost Adj. Charges						*Additional Surcharge			(C) FCA + Addl. Surcharge (Rs.)				
KVAH Consumption		Rate of FCA/KVAH		Amount		KVAH Consumption		Rate of FCA/KVAH		Amount			
76038		0		0		76038		0		0			
(D) Rentals													
PSPCL Meter Rent		MCB CTPT Unit Rental		Other Equip. Rent	Total Rent	SGST	CGST	Total GST		(D) Total Rentals with Tax (Rs.)			
469		0			469	42.21	42.21	553		553			
(E) Surcharges													
Voltage Surcharge				Demand Surcharge			TOD Surcharge			(E) Total Surcharges (Rs.)			
Admissible	Actual Supply	Surcharge Rate	Surcharge Amount	Excess Demand	Surcharge Rate	Surcharge Amount	Peak Hrs (6 pm - 10pm) KVAH	Rate	Amount				
11 KV	11 KV	0	0	0	750	0	0	0	0	0			
(F) Rebates													

Voltage Rebate			Single Point Supply Rebate/Night Rebate	Threshold Rebate			TOD Rebate			(F) Total Rebate (Rs.)	
Units	Rate	HT/EHT Rebate		Eligible KVAH Rebate	Rate	Amount	Non Peak Hrs (10 pm - 6pm) KVAH	Rate	Amount		
57942	0	0	0	0	0	0	18096	1.25	21534	21534	
(G) Subsidy											
Subsidized KVAH				Subsidy Rate			Amount			(G) Subsidy Amount (Rs.)	
76038				0			0			0	
(H) Open Access Charges (Applicable to LS Open Access Consumers)											
Total Consumption KVAH	PSPCL Consumption	OA Consumption	Cross Subsidy Charges	Additional Surcharges	UI Charges	Standby Charges	Wheeling Charges	Transmission Charges	SLDC Charges	(H) Total OA Charges (Rs.)	
76038			0	0	0	0	0	0	0	0	
(I) Previous Adjustment/Arrears Notice No.: and Date:											
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(I) Net Previous Adjustments (Rs.)	
0	0	0		0	0	0	0	0	0	0	
(J) Sundry Charges/Allowances Notice No.: 0 and Date: 1/01/1900											
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(J) Sundry Charges/Allowances (Rs.)	
0	0	0		0	0	0	0	0	0	0	
(K) Taxation											
Electricity Duty		Municipal Tax		IDF	Cow Cess		TCS/TDS		(K) Total Tax (Rs.)		
76358		0		25453	0		0		101811		
(L) Arrears Notice No.: 0 and Date: 1/01/1900											
SOP		Rent		ED	Municipal Tax		IDF		(L) Current Fin. year Arrears Total (Rs.)		
743536.64		553.42		98164	0		32721		874975.06		
NET BILL AMOUNT A + B + C + D + E - F - G + H + I + J + K + L				Rs.1543920/- <i>Fifteen Lakh Forty Three Thousand Nine Hundred Twenty Rupees Only</i>							
(M) Total Bill Amount											
Due Date Cash/Online	Due Date Cheque/Draft	Net Amount Payable by due date			Late Payment Surcharge upto 7 days @2% of unpaid amount	Amount Payable upto 7 days of due date	Late Payment Surcharge after 7 days and upto 15 days @5% of unpaid amount	Amount Payable after 7 days and upto 15 days after due date			
06-JAN- 23	06-JAN-23	1543920			12227	1556147	30568	1574488			
(N) Previous Payment Status											
DATE	SOP	Rent		ED	Municipal Tax		IDF		(N) Previous Payment Total (Rs.)		
	0	0		0	0		0		0		
(O) Consumption History of previous 12 month period											
MONTH: -	-	-	-	-	-	-	-	-	-	-	-
MDI: 250.5	208.68	240.66	275.22	201.96	201.96	193.92	193.92	214.38	222.84	194.28	194.28
KWH: -	-	-	-	-	-	-	-	-	-	-	-
KVAH: 82068	85248	93888	88266	9009	9711	104934	9282	113676	98556	100998	76038
Message(s):											
1. Please check & update (if required) email ID and mobile number by visiting https://contactregistration.pspcl.in/ as further bills will be delivered through emails & SMS only as per CC 1712021 & Public Notice dated 5.5.2021.											
2. Payments exceeding Rs.20,000/- shall be accepted in digital mode only w.e.f. 01-07-2021.											
3. In case the payment of billed amount is not made by the due date, the power supply shall be liable for disconnection after expiry of 15 days of the due date and this may be taken as notice under section 56 of the Electricity Act 2003 read with regulation 32 of the Supply Code, 2014.											
4. RS. 43745.00 HAS BEEN CHARGED AS LATE PAYMENT SURCHARGE, RS. 13781.00 HAS BEEN CHARGED AS INTEREST ON UNPAID AMOUNT.											
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Print Bill

PUNJAB STATE POWER CORPORATION LIMITED										Billing Category					
(Regd. Office P.S.E.B. Head Office, The Mall Patiala-147001, Ph. 1912), CIN: U40109PB2010SGC033813										LARGE SUPPLY - GENERAL INDUSTRY					
E-mail: 1912@pspcl.in, Website: www.pspcl.in, GSTIN NO: 03AAFPCP5120Q1ZC															
Original for Recipient Duplicate for Supplier, Taxable Invoice, Invoice-cum-Bill of Supply															
Sub Division	Division	Circle	Billing Month	Bill Date	Bill cum Notice No.										
KHANNA- SUBURBAN	KHANNA	KHANNA	1	24-JAN-2023	20230124030245										
Due Date of Payment			03-FEB-23	Supply Voltage	Admissible Voltage	Metering Voltage	A/C No.								
Payment By Local Cheque can be Made Upto			03-FEB-23	11 KV	11 KV	11 KV	K35LS0100058								
Consumer Name: M/S MUNICIPAL COUNCIL KHANNA Address: VILL.RASULRA, TEHSIL KHANNA				Sanctioned		Load(KW)	Date	CD(KVA)	Date						
GST No.: Connection Date: 11-JUN-20 Mobile No.: 98XXXXX322				Intensive (Arc Furnance)		0		0							
				Intensive (Ind. Fur./Others)		0		0							
				General		450	11-JUN-20	500	11-JUN-20						
				Seasonal		0		0							
				Total		450		500							
New Reading Date	Old Reading Date	Period	Security Consumption	Meter Security	Feeder Code: D123FL0										
20-JAN-23	21-DEC-22	30	590000	30010	Feeder Name:										
	Meter Reading		Meter Multiplier	Line CTR	Meter Ratio	Metering Voltage	Overall Multiplier	MMTS Correction	Addl. Supply Units	Consumption					
	New	Old													
MDI	34.39	32.38	1	6	1	11 KV	6			206.34					
KVAH	290097	276209	1	6	1	11 KV	6		0	83328					
KWH	283278	269471	1	6	1	11 KV	6		0	82842					
Meter Status		Meter Make		Last MCO Date		CTPT Unit/Make		Last SJO Date		Total KVAH General	Total KVAH PIU				
		9 19364 196 PSEB		11-JUN-20		11 4078 PSEB		11-JUN-20		83328	82842				
(A) Fixed Charges															
Contract Demant (L)		Actual Demand KVA (A)		80% of (L) KVA (B)		A or B whichever greater (C) KVA		Rate per KVA/Month		Billing Days (D)		Fixed Charges =CxRxDx12/365		(A) Fixed Charges Amount(Rs.)	
General	PIU	General	PIU	General	PIU	General	PIU	General	PIU	General	PIU	General	PIU		
500	0	206.34	0	400	0	400	0	185	0	30		72786.89	0	72986	
(B) Energy Charges															
Total KVAH			Tariff Rate			Amount			(B) Total Amount (Rs.)						
General	PIU		General	PIU		General	PIU		General	PIU					
83328	0		6.05	0		504134.4	0					504134			
(C) Fuel Cost Adj. Charges						*Additional Surcharge						(C) FCA + Addl. Surcharge (Rs.)			
KVAH Consumption		Rate of FCA/KVAH		Amount		KVAH Consumption		Rate of FCA/KVAH		Amount					
83328		0		0		83328		0		0		0			
(D) Rentals															
PSPCL Meter Rent		MCB CTPT Unit Rental		Other Equip. Rent	Total Rent	SGST	CGST	Total GST			(D) Total Rentals with Tax (Rs.)				
1264		0			1264	113.76	113.76	1492			1492				
(E) Surcharges															
Voltage Surcharge				Demand Surcharge			TOD Surcharge			(E) Total Surcharges (Rs.)					
Admissible	Actual Supply	Surcharge Rate	Surcharge Amount	Excess Demand	Surcharge Rate	Surcharge Amount	Peak Hrs (6 pm - 10pm) KVAH	Rate	Amount						
11 KV	11 KV	0	0	0	750	0	0	0	0	0					
(F) Rebates															

Voltage Rebate			Single Point Supply Rebate/Night Rebate	Threshold Rebate			TOD Rebate			(F) Total Rebate (Rs.)
Units	Rate	HT/EHT Rebate		Eligible KVAH Rebate	Rate	Amount	Non Peak Hrs (10 pm - 6pm) KVAH	Rate	Amount	
60456	0	0	0	0	0	0	22872	1.25	27218	27218
(G) Subsidy										
Subsidized KVAH				Subsidy Rate			Amount			(G) Subsidy Amount (Rs.)
83328				0			0			0
(H) Open Access Charges (Applicable to LS Open Access Consumers)										
Total Consumption KVAH	PSPCL Consumption	OA Consumption	Cross Subsidy Charges	Additional Surcharges	UI Charges	Standby Charges	Wheeling Charges	Transmission Charges	SLDC Charges	(H) Total OA Charges (Rs.)
83328			0	0	0	0	0	0	0	0
(I) Previous Adjustment/Arrears Notice No.: and Date:										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(I) Net Previous Adjustments (Rs.)
0	0	0		0	0	0	0	0	0	0
(J) Sundry Charges/Allowances Notice No.: 0 and Date: 1/01/1900										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(J) Sundry Charges/Allowances (Rs.)
0	0	0		0	0	0	0	0	0	0
(K) Taxation										
Electricity Duty		Municipal Tax		IDF	Cow Cess		TCS/TDS		(K) Total Tax (Rs.)	
82485		0		27495	0		0		109980	
(L) Arrears Notice No.: 0 and Date: 1/01/1900										
SOP		Rent		ED	Municipal Tax		IDF	(L) Current Fin. year Arrears Total (Rs.)		
1310112.64		1108.84		174522	0		58174	1543915.48		
NET BILL AMOUNT A + B + C + D + E - F - G + H + I + J + K + L				Rs.2259470/- <i>Twenty Two Lakh Fifty Nine Thousand Four Hundred Seventy Rupees Only</i>						
(M) Total Bill Amount										
Due Date Cash/Online	Due Date Cheque/Draft	Net Amount Payable by due date			Late Payment Surcharge upto 7 days @2% of unpaid amount	Amount Payable upto 7 days of due date	Late Payment Surcharge after 7 days and upto 15 days @5% of unpaid amount	Amount Payable after 7 days and upto 15 days after due date		
03-FEB- 23	03-FEB-23	2259470			13223	2272693	33058	2292528		
(N) Previous Payment Status										
DATE	SOP	Rent		ED	Municipal Tax		IDF	(N) Previous Payment Total (Rs.)		
	0	0		0	0		0	0		
(O) Consumption History of previous 12 month period										
MONTH: -	-	-	-	-	-	-	-	-	-	-
MDI: 206.34	0	0	0	0	0	0	0	0	0	0
KWH: -	-	-	-	-	-	-	-	-	-	-
KVAH: 83328	0	0	0	0	0	0	0	0	0	0
Message(s):										
1. Please check & update (if required) email ID and mobile number by visiting https://contactregistration.pspcl.in/ as further bills will be delivered through emails & SMS only as per CC 1712021 & Public Notice dated 5.5.2021.										
2. Payments exceeding Rs.20,000/- shall be accepted in digital mode only w.e.f. 01-07-2021.										
3. In case the payment of billed amount is not made by the due date, the power supply shall be liable for disconnection after expiry of 15 days of the due date and this may be taken as notice under section 56 of the Electricity Act 2003 read with regulation 32 of the Supply Code, 2014.										
4. RS. 30567.50 HAS BEEN CHARGED AS LATE PAYMENT SURCHARGE, RS. 23617.00 HAS BEEN CHARGED AS INTEREST ON UNPAID AMOUNT.										
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Print Bill

PUNJAB STATE POWER CORPORATION LIMITED										Billing Category			
(Regd. Office P.S.E.B. Head Office, The Mall Patiala-147001, Ph. 1912), CIN: U40109PB2010SGC033813										LARGE SUPPLY - GENERAL INDUSTRY			
E-mail: 1912@pspc.in, Website: www.pspcl.in, GSTIN NO: 03AAFPC5120Q1ZC													
Original for Recipient Duplicate for Supplier, Taxable Invoice, Invoice-cum-Bill of Supply													
Sub Division	Division	Circle	Billing Month	Bill Date	Bill cum Notice No.								
KHANNA- SUBURBAN	KHANNA	KHANNA	2	23-FEB-2023	20230223030165								
Due Date of Payment			Supply Voltage	Admissible Voltage	Metering Voltage	A/C No.							
06-MAR-23			11 KV	11 KV	11 KV	K35LS0100058							
Payment By Local Cheque can be Made Upto			06-MAR-23										
Consumer Name: M/S MUNICIPAL COUNCIL KHANNA Address: VILL.RASULRA, TEHSIL KHANNA GST No.: Connection Date: 11-JUN-20 Mobile No.: 98XXXXX322				Sanctioned		Load(KW)	Date	CD(KVA)	Date				
				Intensive (Arc Furnance)		0		0					
				Intensive (Ind. Fur./Others)		0		0					
				General		450	11-JUN-20	500	11-JUN-20				
				Seasonal		0		0					
Total		450		500									
New Reading Date	Old Reading Date	Period	Security Consumption	Meter Security	Feeder Code: D123FL0 Feeder Name:								
20-FEB-23	20-JAN-23	31	590000	30010									
	Meter Reading		Meter Multiplier	Line CTR	Meter Ratio	Metering Voltage	Overall Multiplier	MMTS Correction	Addl. Supply Units	Consumption			
	New	Old											
MDI	33.81	34.39	1	6	1	11 KV	6			202.86			
KVAH	305876	290097	1	6	1	11 KV	6		0	93474			
KWH	298780	283278	1	6	1	11 KV	6		0	93012			
Meter Status		Meter Make		Last MCO Date		CTPT Unit/Make		Last SJO Date		Total KVAH General	Total KVAH PIU		
		9 19364196 PSEB		11-JUN-20		11 4078 PSEB		11-JUN-20		93474	93012		
(A) Fixed Charges													
Contract Demand (L)		Actual Demand KVA (A)	80% of (L) KVA (B)		A or B whichever greater (C) KVA		Rate per KVA/Month	Billing Days (D)	Fixed Charges =CxRx Dx12/365		(A) Fixed Charges Amount(Rs.)		
General	PIU	General	PIU	General	PIU	General	PIU	General	PIU	General	PIU		
500	0	202.86	0	400	0	400	0	185	0	31	75213.12	0	75419
(B) Energy Charges													
Total KVAH		Tariff Rate				Amount				(B) Total Amount (Rs.)			
General	PIU	General	PIU	General	PIU	General	PIU	General	PIU				
93474	0	6.05	0	565517.7	0					565518			
(C) Fuel Cost Adj. Charges						*Additional Surcharge			(C) FCA + Addl. Surcharge (Rs.)				
KVAH Consumption		Rate of FCA/KVAH		Amount	KVAH Consumption		Rate of FCA/KVAH		Amount				
93474		0		0	93474		0		0	0			
(D) Rentals													
PSPCL Meter Rent		MCB CTPT Unit Rental		Other Equip. Rent	Total Rent	SGST	CGST	Total GST		(D) Total Rentals with Tax (Rs.)			
1264		0			1264	113.76	113.76	1492		1492			
(E) Surcharges													
Voltage Surcharge				Demand Surcharge			TOD Surcharge			(E) Total Surcharges (Rs.)			
Admissible	Actual Supply	Surcharge Rate	Surcharge Amount	Excess Demand	Surcharge Rate	Surcharge Amount	Peak Hrs (6 pm - 10pm) KVAH	Rate	Amount				
11 KV	11 KV	0	0	0	750	0	0	0	0	0			
(F) Rebates													

Voltage Rebate			Single Point Supply Rebate/Night Rebate	Threshold Rebate			TOD Rebate			(F) Total Rebate (Rs.)
Units	Rate	HT/EHT Rebate		Eligible KVAH Rebate	Rate	Amount	Non Peak Hrs (10 pm - 6pm) KVAH	Rate	Amount	
67074	0	0	0	0	0	0	26400	1.25	31416	31416
(G) Subsidy										
Subsidized KVAH				Subsidy Rate			Amount			(G) Subsidy Amount (Rs.)
93474				0			0			0
(H) Open Access Charges (Applicable to LS Open Access Consumers)										
Total Consumption KVAH	PSPCL Consumption	OA Consumption	Cross Subsidy Charges	Additional Surcharges	UI Charges	Standby Charges	Wheeling Charges	Transmission Charges	SLDC Charges	(H) Total OA Charges (Rs.)
93474			0	0	0	0	0	0	0	0
(I) Previous Adjustment/Arrears Notice No.: and Date:										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(I) Net Previous Adjustments (Rs.)
0	0	0		0	0	0	0	0	0	0
(J) Sundry Charges/Allowances Notice No.: 0 and Date: 1/01/1900										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(J) Sundry Charges/Allowances (Rs.)
0	0	0		0	0	0	0	0	0	0
(K) Taxation										
Electricity Duty		Municipal Tax		IDF	Cow Cess		TCS/TDS		(K) Total Tax (Rs.)	
91428		0		30476	0		0		121904	
(L) Arrears Notice No.: 0 and Date: 1/01/1900										
SOP		Rent		ED	Municipal Tax		IDF	(L) Current Fin. year Arrears Total (Rs.)		
583781.64		2598.36		257007	0		85669	929056		
NET BILL AMOUNT A + B + C + D + E - F - G + H + I + J + K + L				Rs.1709470/- Seventeen Lakh Nine Thousand Four Hundred Seventy Rupees Only						
(M) Total Bill Amount										
Due Date Cash/Online	Due Date Cheque/Draft	Net Amount Payable by due date			Late Payment Surcharge upto 7 days @2% of unpaid amount	Amount Payable upto 7 days of due date	Late Payment Surcharge after 7 days and upto 15 days @5% of unpaid amount	Amount Payable after 7 days and upto 15 days after due date		
06-MAR- 23	06-MAR-23	1709470			14654	1724124	36635	1746105		
(N) Previous Payment Status										
DATE	SOP	Rent		ED	Municipal Tax		IDF	(N) Previous Payment Total (Rs.)		
31-JAN-23	1330314	0		0	0		0	1330314		
(O) Consumption History of previous 12 month period										
MONTH: -	-	-	-	-	-	-	-	-	-	-
MDI: 206.34	202.86	0	0	0	0	0	0	0	0	0
KWH: -	-	-	-	-	-	-	-	-	-	-
KVAH: 83328	93474	0	0	0	0	0	0	0	0	0
Message(s):										
1. Please check & update (if required) email ID and mobile number by visiting https://contactregistration.pspcl.in/ as further bills will be delivered through emails & SMS only as per CC 1712021 & Public Notice dated 5.5.2021.										
2. Payments exceeding Rs.20,000/- shall be accepted in digital mode only w.e.f. 01-07-2021.										
3. In case the payment of billed amount is not made by the due date, the power supply shall be liable for disconnection after expiry of 15 days of the due date and this may be taken as notice under section 56 of the Electricity Act 2003 read with regulation 32 of the Supply Code, 2014.										
4. RS. 33058.00 HAS BEEN CHARGED AS LATE PAYMENT SURCHARGE, RS. 14432.00 HAS BEEN CHARGED AS INTEREST ON UNPAID AMOUNT.										
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PUNJAB STATE POWER CORPORATION LIMITED										Billing Category			
(Regd. Office P.S.E.B. Head Office, The Mall Patiala-147001, Ph. 1912), CIN: U40109PB2010SGC033813										LARGE SUPPLY - GENERAL INDUSTRY			
E-mail: 1912@pspci.in, Website: www.pspci.in, GSTIN NO: 03AAFCP5120Q1ZC													
Original for Recipient Duplicate for Supplier, Taxable Invoice, Invoice-cum-Bill of Supply													
Sub Division	Division	Circle	Billing Month	Bill Date	Bill cum Notice No.								
KHANNA- SUBURBAN	KHANNA	KHANNA	3	24-MAR-2023	20230324030042								
Due Date of Payment			03-APR-23	Supply Voltage	Admissible Voltage	Metering Voltage	A/C No.						
Payment By Local Cheque can be Made Upto			03-APR-23	11 KV	11 KV	11 KV	K35LS0100058						
Consumer Name: M/S MUNICIPAL COUNCIL KHANNA Address: VILL.RASULRA,TEHSIL KHANNA				Sanctioned		Load(KW)	Date	CD(KVA)	Date				
GST No.: Connection Date: 11-JUN-20 Mobile No.: 98XXXXX322				Intensive (Arc Furnance)		0		0					
				Intensive (Ind. Fur./Others)		0		0					
				General		450	11-JUN-20	500	11-JUN-20				
				Seasonal		0		0					
				Total		450		500					
New Reading Date		Old Reading Date		Period	Security Consumption	Meter Security	Feeder Code: D123FLO						
17-MAR-23		20-FEB-23		25	590000	30010	Feeder Name:						
Meter Reading		Meter Multiplier		Line CTR	Meter Ratio	Metering Voltage	Overall Multiplier	MMTS Correction	Addl. Supply Units	Consumption			
New		Old											
MDI	38.56	33.81	1	6	1	11 KV	6			231.36			
KVAH	317676	305676	1	6	1	11 KV	6		0	72000			
KWH	310726	298780	1	6	1	11 KV	6		0	71676			
Meter Status		Meter Make		Last MCO Date		CTPT Unit/Make		Last SJO Date		Total KVAH General	Total KVAH PIU		
		9 19364196 PSEB		11-JUN-20		11 4078 PSEB		11-JUN-20		72000	71676		
(A) Fixed Charges													
Contract Demant (L)		Actual Demand KVA (A)		80% of (L) KVA (B)		A or B whichever greater (C) KVA		Rate per KVA/Month	Billing Days (D)	Fixed Charges =CxRx Dx12/365		(A) Fixed Charges Amount(Rs.)	
General	PIU	General	PIU	General	PIU	General	PIU	General	PIU	General	PIU		
500	0	231.36	0	400	0	400	0	185	0	25	60655.74	0	60822
(B) Energy Charges													
Total KVAH		Tariff Rate				Amount				(B) Total Amount (Rs.)			
General		PIU		General		PIU		General		PIU			
72000		0		6.05		0		435600		0		435600	
(C) Fuel Cost Adj. Charges						*Additional Surcharge							
KVAH Consumption		Rate of FCA/KVAH		Amount		KVAH Consumption		Rate of FCA/KVAH		Amount		(C) FCA + Addl. Surcharge (Rs.)	
72000		0		0		72000		0		0		0	
(D) Rentals													
PSPCL Meter Rent		MCB CTPT Unit Rental		Other Equip. Rent	Total Rent	SGST	CGST	Total GST		(D) Total Rentals with Tax (Rs.)			
1264		0			1264	113.76	113.76	1492		1492			
(E) Surcharges													
Voltage Surcharge				Demand Surcharge				TOD Surcharge					
Admissible	Actual Supply	Surcharge Rate	Surcharge Amount	Excess Demand	Surcharge Rate	Surcharge Amount	Peak Hrs (6 pm - 10pm) KVAH	Rate	Amount	(E) Total Surcharges (Rs.)			
11 KV	11 KV	0	0	0	750	0	0	0	0	0			
(F) Rebates													

Voltage Rebate			Single Point Supply Rebate/Night Rebate	Threshold Rebate			TOD Rebate			(F) Total Rebate (Rs.)	
Units	Rate	HT/EHT Rebate		Eligible KVAH Rebate	Rate	Amount	Non Peak Hrs (10 pm - 6pm) KVAH	Rate	Amount		
51072	0	0	0	0	0	0	20928	1.25	24904	24904	
(G) Subsidy											
Subsidized KVAH				Subsidy Rate			Amount			(G) Subsidy Amount (Rs.)	
72000				0			0			0	
(H) Open Access Charges (Applicable to LS Open Access Consumers)											
Total Consumption KVAH	PSPCL Consumption	OA Consumption	Cross Subsidy Charges	Additional Surcharges	UI Charges	Standby Charges	Wheeling Charges	Transmission Charges	SLDC Charges	(H) Total OA Charges (Rs.)	
72000			0	0	0	0	0	0	0	0	
(I) Previous Adjustment/Arrears Notice No.: and Date:											
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(I) Net Previous Adjustments (Rs.)	
0	0	0		0	0	0	0	0	0	0	
(J) Sundry Charges/Allowances Notice No.: 0 and Date: 1/01/1900											
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(J) Sundry Charges/Allowances (Rs.)	
0	0	0		0	0	0	0	0	0	0	
(K) Taxation											
Electricity Duty		Municipal Tax		IDF	Cow Cess		TCS/TDS		(K) Total Tax (Rs.)		
70728		0		23576	0		0		94304		
(L) Arrears Notice No.: 0 and Date: 1/01/1900											
SOP		Rent		ED	Municipal Tax		IDF		(L) Current Fin. year Arrears Total (Rs.)		
-100		0		5584	0		116145		121629		
NET BILL AMOUNT A + B + C + D + E - F - G + H + I + J + K + L				Rs.696940/- Six Lakh Ninety Six Thousand Nine Hundred Forty Rupees Only							
(M) Total Bill Amount											
Due Date Cash/Online	Due Date Cheque/Draft	Net Amount Payable by due date			Late Payment Surcharge upto 7 days @2% of unpaid amount		Amount Payable upto 7 days of due date		Late Payment Surcharge after 7 days and upto 15 days @5% of unpaid amount		Amount Payable after 7 days and upto 15 days after due date
03-APR- 23	03-APR-23	696940			11340		708280		28350		725290
(N) Previous Payment Status											
DATE	SOP	Rent		ED	Municipal Tax		IDF		(N) Previous Payment Total (Rs.)		
02-MAR-23	1240800	4090		342851	0		0		1587741		
(O) Consumption History of previous 12 month period											
MONTH: -	-	-	-	-	-	-	-	-	-	-	
MDI: 206.34	202.86	231.36	0	0	0	0	0	0	0	0	
KWH: -	-	-	-	-	-	-	-	-	-	-	
KVAH: 83328	93474	72	0	0	0	0	0	0	0	0	
Message(s):											
1. Please check & update (if required) email ID and mobile number by visiting https://contactregistration.pspcl.in/ as further bills will be delivered through emails & SMS only as per CC 1712021 & Public Notice dated 5.5.2021.											
2. Payments exceeding Rs.20,000/- shall be accepted in digital mode only w.e.f. 01-07-2021.											
3. In case the payment of billed amount is not made by the due date, the power supply shall be liable for disconnection after expiry of 15 days of the due date and this may be taken as notice under section 56 of the Electricity Act 2003 read with regulation 32 of the Supply Code, 2014.											
4. RS. 6086.00 HAS BEEN CHARGED AS LATE PAYMENT SURCHARGE, RS. 1916.00 HAS BEEN CHARGED AS INTEREST ON UNPAID AMOUNT.											
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Print Bill

PUNJAB STATE POWER CORPORATION LIMITED										Billing Category	
(Regd. Office P.S.E.B. Head Office, The Mall Patiala-147001, Ph. 1912). CIN: U40109PB2010SGC033813										LARGE SUPPLY - GENERAL INDUSTRY	
E-mail: 1912@pspcl.in, Website: www.pspcl.in, GSTIN NO: 03AAFCP5120Q1ZC											
Original for Recipient Duplicate for Supplier, Taxable Invoice, Invoice-cum-Bill of Supply											
Sub Division		Division		Circle		Billing Month		Bill Date		Bill cum Notice No.	
KHANNA- SUBURBAN		KHANNA		KHANNA		4		25-APR-2023		20230425030277	
Due Date of Payment				05-MAY-23		Supply Voltage		Admissible Voltage		Metering Voltage	
Payment By Local Cheque can be Made Upto				05-MAY-23		11 KV		11 KV		11 KV	
										A/C No.	
										K35LS0100058	
Consumer Name: M/S MUNICIPAL COUNCIL KHANNA Address: VILL.RASULRA, TEHSIL KHANNA				Sanctioned		Load(KW)		Date		CD(KVA) Date	
GST No.: Connection Date: 11-JUN-20 Mobile No.: 98XXXXX322				Intensive (Arc Furnance)		0				0	
				Intensive (Ind. Fur./Others)		0				0	
				General		450		11-JUN-20		500 11-JUN-20	
				Seasonal		0				0	
				Total		450				500	
New Reading Date		Old Reading Date		Period		Security Consumption		Meter Security		Feeder Code: D123FL0 Feeder Name:	
18-APR-23		17-MAR-23		32		590000		30010			
Meter Reading		Meter Multiplier		Line CTR		Meter Ratio		Metering Voltage		Overall Multiplier	
New Old										MMTS Correction	
MDI		33.21 38.56		1		6		1		11 KV 6	
KVAH		333250 317676		1		6		1		11 KV 6	
KWH		326223 310726		1		6		1		11 KV 6	
Meter Status		Meter Make		Last MCO Date		CTPT Unit/Make		Last SJO Date		Total KVAH General PIU	
		9 19364196 PSEB		11-JUN-20		11 4078 PSEB		11-JUN-20		93444 92982	
(A) Fixed Charges											
Contract Demant (L)		Actual Demand KVA (A)		80% of (L) KVA (B)		A or B whichever greater (C) KVA		Rate per KVA/Month		Billing Days (D)	
Fixed Charges =CxRx Dx12/365										(A) Fixed Charges Amount(Rs.)	
General PIU		General PIU		General PIU		General PIU		General PIU		General PIU	
500 0		199.26 0		400 0		400 0		185 0		32 77639.34 0	
(B) Energy Charges											
Total KVAH		Tariff Rate		Amount		(B) Total Amount (Rs.)					
General PIU		General PIU		General PIU		General PIU		General PIU		General PIU	
93444 0		6.05 0		565336.2 0		565336 0		565336 0		565336	
(C) Fuel Cost Adj. Charges											
KVAH Consumption		Rate of FCA/KVAH		Amount		KVAH Consumption		Rate of FCA/KVAH		Amount	
93444		0		0		93444		0		0	
(D) Rentals											
PSPCL Meter Rent		MCB CTPT Unit Rental		Other Equip. Rent		Total Rent		SGST		CGST	
Total GST		(D) Total Rentals with Tax (Rs.)									
1264		0				1264		113.76		113.76	
1492		1492									
(E) Surcharges											
Voltage Surcharge				Demand Surcharge				TOD Surcharge			
Admissible		Actual Supply		Surcharge Rate		Surcharge Amount		Excess Demand		Surcharge Rate	
Surcharge Rate		Surcharge Amount		Surcharge Rate		Surcharge Amount		Peak Hrs (6 pm - 10pm) KVAH		Rate	
Amount		(E) Total Surcharges (Rs.)									
11 KV		11 KV		0		0		0		750 0	
0		0		0		0		0		0	
(F) Rebates											

Voltage Rebate			Single Point Supply Rebate/Night Rebate	Threshold Rebate			TOD Rebate			(F) Total Rebate (Rs.)
Units	Rate	HT/EHT Rebate		Eligible KVAH Rebate	Rate	Amount	Non Peak Hrs (10 pm - 6pm) KVAH	Rate	Amount	
67908	0	0	0	0	0	0	25536	1.25	30388	30388
(G) Subsidy										
Subsidized KVAH				Subsidy Rate			Amount			(G) Subsidy Amount (Rs.)
93444				0			0			0
(H) Open Access Charges (Applicable to LS Open Access Consumers)										
Total Consumption KVAH	PSPCL Consumption	OA Consumption	Cross Subsidy Charges	Additional Surcharges	UI Charges	Standby Charges	Wheeling Charges	Transmission Charges	SLDC Charges	(H) Total OA Charges (Rs.)
93444			0	0	0	0	0	0	0	0
(I) Previous Adjustment/Arrears Notice No.: and Date:										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(I) Net Previous Adjustments (Rs.)
0	0	0		0	0	0	0	0	0	0
(J) Sundry Charges/Allowances Notice No.: 0 and Date: 1/01/1900										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(J) Sundry Charges/Allowances (Rs.)
0	0	-23715		0	0	0	0	0	0	-23715
(K) Taxation										
Electricity Duty		Municipal Tax		IDF		Cow Cess		TCS/TDS		(K) Total Tax (Rs.)
91920		0		30640		0		0		122560
(L) Arrears Notice No.: 0 and Date: 1/01/1900										
SOP		Rent		ED		Municipal Tax		IDF		(L) Current Fin. year Arrears Total (Rs.)
-100		0		0		0		0		-100
NET BILL AMOUNT A+B+C+D+E-F-G+H+I+J+K+L				Rs.713040/- Seven Lakh Thirteen Thousand Forty Rupees Only						
(M) Total Bill Amount										
Due Date Cash/Online	Due Date Cheque/Draft	Net Amount Payable by due date		Late Payment Surcharge upto 7 days @2% of unpaid amount		Amount Payable upto 7 days of due date		Late Payment Surcharge after 7 days and upto 15 days @5% of unpaid amount		Amount Payable after 7 days and upto 15 days after due date
05-MAY- 23	05-MAY-23	713040		14256		727296		35640		748680
(N) Previous Payment Status										
DATE	SOP	Rent		ED		Municipal Tax		IDF		(N) Previous Payment Total (Rs.)
31-MAR-23	479415	1492		76312		0		139721		696940
(O) Consumption History of previous 12 month period										
MONTH: -	-	-	-	-	-	-	-	-	-	-
MDI: 206.34	202.86	231.36	199.26	0	0	0	0	0	0	0
KWH: -	-	-	-	-	-	-	-	-	-	-
KVAH: 83328	93474	72	93444	0	0	0	0	0	0	0
Message(s):										
1. Please check & update (if required) email ID and mobile number by visiting https://contactregistration.pspcl.in/ as further bills will be delivered through emails & SMS only as per CC 1712021 & Public Notice dated 5.5.2021.										
2. Payments exceeding Rs.20,000/- shall be accepted in digital mode only w.e.f. 01-07-2021.										
3. In case the payment of billed amount is not made by the due date, the power supply shall be liable for disconnection after expiry of 15 days of the due date and this may be taken as notice under section 56 of the Electricity Act 2003 read with regulation 32 of the Supply Code, 2014.										
4. RS. .00 HAS BEEN CHARGED AS LATE PAYMENT SURCHARGE, RS. .00 HAS BEEN CHARGED AS INTEREST ON UNPAID AMOUNT.										
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PSPCL



(pgBillPay.aspx)

Print Bill

PUNJAB STATE POWER CORPORATION LIMITED										Billing Category			
(Regd. Office P.S.E.B. Head Office, The Mall Patiala-147001, Ph. 1912), CIN: U40109PB2010SGC033813										LARGE SUPPLY - GENERAL INDUSTRY			
E-mail: 1912@pspcl.in, Website: www.pspcl.in, GSTIN NO: 03AAFCP5120Q1ZC													
Original for Recipient Duplicate for Supplier, Taxable Invoice, Invoice-cum-Bill of Supply													
Sub Division	Division	Circle	Billing Month	Bill Date	Bill cum Notice No.								
KHANNA- SUBURBAN	KHANNA	KHANNA	5	26-MAY-2023	20230526030039								
Due Date of Payment			05-JUN-23	Supply Voltage	Admissible Voltage	Metering Voltage	A/C No.						
Payment By Local Cheque can be Made Upto			05-JUN-23	11 KV	11 KV	11 KV	K35LS010058						
Consumer Name: M/S MUNICIPAL COUNCIL KHANNA Address: VILL.RASULRA,TEHSIL KHANNA				Sanctioned		Load(KW)	Date	CD(KVA)	Date				
GST No.: Connection Date: 11-JUN-20 Mobile No.: 98XXXXX322				Intensive (Arc Furnace)		0		0					
				Intensive (Ind. Fur./Others)		0		0					
				General		450	11-JUN-20	500	11-JUN-20				
				Seasonal		0		0					
				Total		450		500					
New Reading Date		Old Reading Date		Period	Security Consumption	Meter Security	Feeder Code: D123FL0 Feeder Name:						
17-MAY-23		18-APR-23		29	675460	30010							
	Meter Reading		Meter Multiplier	Line CTR	Meter Ratio	Metering Voltage	Overall Multiplier	MMTS Correction	Add. Supply Units	Consumption			
	New	Old											
MDI	29.98	33.21	1	6	1	11 KV	6			179.88			
KVAH	347293	333250	1	6	1	11 KV	6		0	84258			
KWH	340206	326223	1	6	1	11 KV	6		0	83898			
Meter Status		Meter Make		Last MCO Date		CTPT Unit/Make		Last SJO Date		Total KVAH General	Total KVAH PIU		
		9 19364196 PSEB		11-JUN-20		11 4078 PSEB		11-JUN-20		84258	83898		
(A) Fixed Charges													
Contract Demant (L)		Actual Demand KVA (A)		80% of (L) KVA (B)		A or B whichever greater (C) KVA		Rate per KVA/Month	Billing Days (D)	Fixed Charges =CxRxDx12/365		(A) Fixed Charges Amount(Rs.)	
General	PIU	General	PIU	General	PIU	General	PIU	General	PIU	General	PIU		
500	0	179.88	0	400	0	400	0	215	0	29	81770.49	0	71342
(B) Energy Charges													
Total KVAH		Tariff Rate				Amount				(B) Total Amount (Rs.)			
General	PIU	General		PIU	General		PIU	General		PIU			
84258	0	6.05		0	509760.9		0	509761					
(C) Fuel Cost Adj. Charges						*Additional Surcharge							
KVAH Consumption		Rate of FCA/KVAH		Amount	KVAH Consumption		Rate of FCA/KVAH		Amount	(C) FCA + Addl. Surcharge (Rs.)			
84258		0		0	84258		0		0	0			
(D) Rentals													
PSPCL Meter Rent		MCB CTPT Unit Rental		Other Equip. Rent	Total Rent	SGST	CGST	Total GST		(D) Total Rentals with Tax (Rs.)			
1264		0			1264	113.76	113.76	1492		1492			
(E) Surcharges													
Voltage Surcharge				Demand Surcharge				TOD Surcharge					
Admissible	Actual Supply	Surcharge Rate	Surcharge Amount	Excess Demand	Surcharge Rate	Surcharge Amount	Peak Hrs (6 pm - 10pm) KVAH	Rate	Amount	(E) Total Surcharges (Rs.)			
11 KV	11 KV	0	0	0	750	0	0	0	0	0			
(F) Rebates													

Voltage Rebate			Single Point Supply Rebate/Night Rebate	Threshold Rebate			TOD Rebate			(F) Total Rebate (Rs.)
Units	Rate	HT/EHT Rebate		Eligible KVAH Rebate	Rate	Amount	Non Peak Hrs (10 pm - 6pm) KVAH	Rate	Amount	
59310	0	0	0	0	0	0	24948	1.25	29688	29688
(G) Subsidy										
Subsidized KVAH				Subsidy Rate			Amount			(G) Subsidy Amount (Rs.)
84258				0			0			0
(H) Open Access Charges (Applicable to LS Open Access Consumers)										
Total Consumption KVAH	PSPCL Consumption	OA Consumption	Cross Subsidy Charges	Additional Surcharges	UI Charges	Standby Charges	Wheeling Charges	Transmission Charges	SLDC Charges	(H) Total OA Charges (Rs.)
84258			0	0	0	0	0	0	0	0
(I) Previous Adjustment/Arrears Notice No.: and Date:										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(I) Net Previous Adjustments (Rs.)
0	0	0		0	0	0	0	0	0	0
(J) Sundry Charges/Allowances Notice No.: 0 and Date: 1/01/1900										
Units	Fixed Charges	Energy Charges		FCA	Rentals	Surcharge (+)	Rebates (-)	Taxes	Subsidy	(J) Sundry Charges/Allowances (Rs.)
0	0	0		0	0	0	0	0	0	0
(K) Taxation										
Electricity Duty		Municipal Tax		IDF		Cow Cess		TCS/TDS		(K) Total Tax (Rs.)
82712		0		27571		0		0		110283
(L) Arrears Notice No.: 0 and Date: 1/01/1900										
SOP		Rent		ED		Municipal Tax		IDF		(L) Current Fin. year Arrears Total (Rs.)
-100		0		0		0		0		-100
NET BILL AMOUNT A+B+C+D+E-F-G+H+I+J+K+L				Rs.663090/- Six Lakh Sixty Three Thousand Ninety Rupees Only						
(M) Total Bill Amount										
Due Date Cash/Online		Due Date Cheque/Draft		Net Amount Payable by due date			Simple interest on delayed payment @1.5%p.m.		Amount Payable within 1 month after due date	
05-JUN-23		05-JUN-23		663090			0		663090	
(N) Previous Payment Status										
DATE	SOP	Rent		ED		Municipal Tax		IDF		(N) Previous Payment Total (Rs.)
05-MAY-23	588988	1492		91920		0		30640		713040
(O) Consumption History of previous 12 month period										
MONTH: -	-	-	-	-	-	-	-	-	-	-
MDI: 206.34	202.86	231.36	199.26	179.88	0	0	0	0	0	0
KWH: -	-	-	-	-	-	-	-	-	-	-
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ADVOCATE